

07.03.2025

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REGULAR MATTER

COURT NO. 1
DIVISION BENCH-I
HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE TUSHAR RAO GEDELA

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REGULAR MATTERS

1. W.P. (C) 6708/2005	M/S MITSUI ENGINEEGIN & SHIP.C Vs. THE ASST. DIRECTOR OF INCOME T	RAJIV TYAGI & ASSOC., R.D. JOLLY
2. W.P. (C) 7693/2005 CM APPL. 5468/2005	M/S SRI RENG & COMPANY Vs. UOI & ORS.	PRAKASH GAUTAM, SONU BHATNAGAR
3. W.P. (C) 8701/2005----- WITH W.P. (C) 10209/2005 	M/S NORTH DELHI POWER LTD. Vs. GOVT. OF N.C.T. OF DELHI & ORS	MR.V.LAKSHMI KUMARAN, MR.H.L. TANEJA, H.L. TANEJA, KARAN SACHDEV
4. W.P. (C) 10209/2005----- WITH W.P. (C) 8701./2005	M/S B.S.E.S.RAJDHANI POWER LTD Vs. GOVT. OF N.C.T. OF DELHI & ORS	V.LAKSHMI KUMARAN, MR. HL TANEJA
5. W.P. (C) 12499/2005	M/S ROULUNDS CONDAN INDIA LTD. Vs. DY.COMMISSIONER OF INCOME TAX	PRAKASH KUMAR, MR. SANJEEV SABHARWAL
6. W.P. (C) 20121/2005	THE FEDERATION OF INDIAN PUBLI Vs. UOI & ANR	R.S.BEDI, MR. R.D. JOLLY, ANURAG AHLUWALIA
7. W.P. (C) 21437/2005	MEGHRAJ JAIN Vs. UOI & ORS.	ANIL SHRIVASTAV, MR. SANJEEV SABHARWAL, MR. ANAND JHA
8. W.P. (C) 2043/2006	ADESH TYAGI & ANR Vs. ASST.COMMISSIONER OF INCOME TA	VINAY VAISH, AJAY VERMA, CURARE LEGAL

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REGULAR MATTER

9. W.P. (C) 2469/2006

GYANWATI MISHRA
Vs. UOI & ORS.

MS.MUKTI S.CHAUDHRY,R.D.
JOLLY

10. W.P. (C) 2470/2006

PRADEEP MISRA
Vs. UOI & ORS.

MS.MUKTI S.CHAUDHRY,R.D.
JOLLY

NOTE: THE EXACT ITEM NUMBER IN THE BELOW NOTED CASES SHALL BE ALLOCATED LATER ON.

REGULAR MATTERS

200.LPA 69/2024

CM APPL. 4863/2024

SUNANDA AYARE

Vs. PRINCIPLE

SECRETARY-CUM-COMMISSIONER &
ORS.

MOHAR SINGH JADHAV

COURT NO. 37

DIVISION BENCH-II

HON'BLE MR. JUSTICE VIBHU BAKHRU

HON'BLE MR. JUSTICE TEJAS KARIA

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REGULAR MATTERS

1 . LPA 137/2010

UNION OF INDIA & ANR
Vs. CENTRAL INFORMATION
COMMISSION & ANR

R BALASUBRAMANIAM,R.
KRISHNAORTH

2. LPA 190/2010

SESAME FOODS PVT LTD
Vs. UNION OF INDIA & ORS

ANUBHAV SINGHVI,ARVIND
KUMAR,RUCHI KAUSHIK,SATISH
AGGARWAL,RUCHIR MISHRA,ARJUN
MITRA,HARPREET SINGH,ARJUN
MITRA

3 . LPA 196/2010

KRISHAN KUMAR
Vs. FINANCIAL COMMISSIONER
DELHI & ORS

PC DHINGRA,TANUJ RAWAT FOR
APPELLANT,SANA ANSARI FOR R1

4 . LPA 218/2010

CM APPL. 6017/2010

INSURANCE REGULATORY AND
DEVELOPMENT AUTHORITY
Vs. UNIVERSAL MEDI AID
SERVICE LTD

RESHMI REA SINHA,SWETANK
SHANTANU,PRATAP SHANKAR

5 . LPA 219/2010

HARISH KUMAR MEHNDIRATTA
Vs. INDIAN OIL CORPORATION
LTD

RAGHUVINDER VERMA,M.M. KALRA
FOR RESPONDENT

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6 . LPA 269/2010----- WITH LPA 270/2010	RAJENDER KISHAN GUPTA Vs. PREM CHAND GUPTA & ORS	KAMAL SAWHNEY,B.S. MAAN,JAI PRAKASH
7 LPA 270/2010-----	SUDHIR KISHAN GUPTA Vs. PREM CHAND GUPTA & ORS	KAMAL SAHNEY,B.S. MAAN,JAIPRAKASH,ABHISHEK AGGARWAL
8. LPA 279/2010----- WITH LPA 280/2010 	NATIONAL HIGHWAY AUTHORITY OF INDIA Vs. BSES RPL & ANR	MV KINI,RAJAT JARIWAL FOR R1 & R2,SUMIT FOR APPELLANT
9. LPA 280/2010----- WITH LPA 279/2010	NATIONAL HIGHWAY AUTHORITY OF INDIA Vs. BSES RPL & ANR	MV KINI,SUMIT FOR APPELLANT,RAJAT JARIWAL FOR R1 & R2
10 LPA 301/2010 CM APPL. 7977/2010	UNION OF INDIA & ANR Vs. MOREPEN LABORATORIES & ANR	RAVINDER AGARWAL,VIVEK SINGH
11 LPA 315/2010	NATIONAL STOCK EXCHANGE OF INDIA LTD Vs. CENTRAL INFORMATION COMMISSION & ORS	JASLEEN OBEROI,GAUHAR MIRZA,B.S. SHUKLA

COURT NO. 38

DIVISION BENCH-III

HON'BLE MR. JUSTICE YASHWANT VARMA

HON'BLE MR. JUSTICE HARISH VAIDYANATHAN SHANKAR

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1. ITA 560/2005	M/S SRJ SECURITIES LTD Vs. ADDITIONAL COMMISSIONER OF INC	RISHI AGRAWALA,J.R. GOEL,SAUBHAGYA AGGARWAL, ZOHEB HOSSAIN,NEHA TANDON,B.S.SHUKLA & CO.
2. ITA 1007/2005	SCOMMISSIONER OF INCOME TAX, D Vs. M/S NATIONAL PANASONIC	M S SYALI,S AGGARWAL

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REGULAR MATTER

3. ITA 1012/2005	INDIA P COMMISSIONER OF INCOME TAX XI Vs. MRS. MADHU JAN	SANJEEV SABHARWAL, ZOHEB HOSSAIN
4. ITA 1064-67/2005	PUNJAB NATIONAL BANK THR.ASST. Vs. DEPUTY COMMISSIONER OF INCOME	DHRUV METHA,YASHRAJ SINGH,KARAN KHANNA,P L BANSAL,VISHNU SHARMA
5. ITA 1097/2005	COMMISSIONER OF INCOME TAX V Vs. M/S NEW LIGHT APPARELS LTD.	SATYEN SETHI
6. ITA 1109/2005	THE COMMISSIONER OF INCOME TAX Vs. M/S SAMTEL COLOR LTD.	J R GOEL
7. ITA 1115/2005	COMMISSIONER OF INCOME TAX ARA Vs. SUBRATA ROY SAHARA, LUCKNOW	AAROHI BHALLA
8. ITA 1118/2005	COMMISSIONER OF INCOME TAX Vs. M/S DIWAKAR ENGINEERS LTD.	ST. COUNSEL(TAX)
9. ITA 1131/2005	COMMISSIONER OF INCOME TAX Vs. M/S DALMIA RESORTS INTERNATION	VISHNU SHARMA,JITENDER SAINI
10. ITA 1162/2005----- 	NATIONAL AGRICULTURAL COOP.MKT Vs. COMMISSIONER OF INCOME TAX NEW	JOSEPH VELLAPALLY,J R GOEL,D M SAWHNEY,M P RASTOGI,K N AHUJA
11. ITA 1163/2005 	NATIONAL AGRICULTURAL M.F.OF I Vs. COMMISSIONER OF INCOME TAX NEW	JOSEPH VELLAPALLY,J R GOEL,D M SAWHNEY,M P RASTOGI,K N AHUJA
12. ITA 1164/2005 	NATIONAL AGRICULTURAL COOP.M.F Vs. COMMISSIONER OF INCOME TAX NEW	JOSEPH VELLAPALLY,J R GOEL,M P RASTOGI,K N AHUJA,D M SAHNEY
13. ITA 1166/2005 	NATIONAL AGRICULTURAL COOP.M.F Vs. COMMISSIONER OF INCOME TAX NEW	JOSEPH VELLAPALLY,J R GOEL,D M SAHNEY,M P RASTOGI,K N AHUJA
14. ITA 1168/2005-----	NATIONAL AGRICULTURAL COOP.M.F Vs. COMMISSIONER OF INCOME TAX NEW	JOSEPH VELLAPALLY,D M SAHNEY,K N AHUJA,J R GOEL,M P RASTOGI

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REGULAR MATTER

COURT NO. 42
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|---|--|--|
| 1. EFA(OS) 19/2013-----
CM APPL. 1462/2020
WITH EFA(OS) 21/2013
(SUB. TO OVERNIGHT PART HEARD) | VINOD KHANNA & ORS
Vs. N P S BHANDARI & ANR | AB & CO,KAJAL
CHANDRA,RAJENDER KUMAR
AGGARWAL |
| 2. EFA(OS) 21/2013
CM APPL. 18371/2018
CM APPL. 1464/2020
(SUB. TO OVERNIGHT PART HEARD) | SHRI P D KHANNA (DECEASED)
THR LRS
Vs. SHRI L R KHANNA
(DECEASED) THR LRS & ORS | VIKRAM NANDRAJOG,AMIT
CHAWLA,KAJAL CHANDRA,RAJESH
MANCHANDA,RAJENDER KUMAR
AGGARWAL |
| 3. EFA(OS) 24/2013-----
CM APPL. 1454/2020
(SUB. TO OVERNIGHT PART HEARD) | MR Y P KHANNA(D) THR LRS &
ORS
Vs. MR N P S BHANDARI & ORS | DEEPAK TYAGI,KAJAL
CHANDRA,RAJENDER KUMAR
AGGARWAL |
| 4. RFA(OS) (COMM) 13/2019-----
WITH RFA(OS) (COMM) 14/2019

(SUB. TO OVERNIGHT PART HEARD) | LUXEMBOURG BRANDS S.A R.L. &
ANR
Vs. G.M. PENS INTERNATIONAL
PVT. LTD. & ANR. | K & S PARTNERS,SWAPNIL GAUR |
| 5.. RFA(OS) (COMM) 14/2019-----

(SUB. TO OVERNIGHT PART HEARD) | G.M PENS INTERNATIONAL PVT
LTD
Vs. LUXEMBOURG BRANDS S.A.R.L
& ANR | RAJESHWARI H |

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REGULAR MATTER

6. RFA (COMM) 70/2023	M/S AVIAXPERT PVT LTD Vs. DELEX CARGO INDIA PVT. LTD AND ANR & ANR. (SUB. TO OVERNIGHT PART HEARD)	SUMIT KUMAR SHUKLA, GAUTAM SWARUP
7. MAT. APP. 75/2011 IST 5 CASES	KASHI PRASAD Vs. MADHU	BASANT K GUPTA, AJAY KUMAR UPADHYAY, CHIRAG JAMWAL
8 W.P. (C) 3933/2018 CM APPL. 53122/2018 IST 5 CASES	NIPUN KUMAR MALHOTRA Vs. UNION OF INDIA AND ORS.	DEHADRAI AND CO., SHAILESH MADIYAL, DR SUSHIL KUMAR GUPTA, JASWANT RAI AGGARWAL, GAUTAM JHA, B S ARORA, SUDHANSHU PRAKASH RAVI SIKRI, ABHISHEK SHARMA, PUSHKAR GUPTA, AMITA SANGHI, NM SHARMA, NARENDER M SHARMA
9. FAO (OS) 27/2009----- WITH FAO (OS) 28/2009 	MAHANAGAR TELEPHONE NIGAM LIMITED Vs. VINDHYA TELELINKS LIMITED	RAVI SIKRI, ABHISHEK SHARMA, PUSHKAR GUPTA, AMITA SANGHI, NM SHARMA, NARENDER M SHARMA
10 FAO (OS) 28/2009----- WITH FAO (OS) 27/2009	MAHANAGAR TELEPHONE NIGAM LIMITED Vs. VINDHYA TELELINKS LIMITED	RAVI SIKRI, ABHISHEK SHARMA, PUSHKAR GUPTA, AMITA SANGHI, AYUSHYA KUMAR, ADITYA SHARMA, NARENDER M SHARMA, NARENDER M SHARMA
11 FAO (OS) 289/2009	DURGA LAXMI BUILDERS Vs. VICE CHANCELLOR UNIVERSITY OF DELHI & ANR.	SANDEEP SHARMA, MOHINDERJIT SINGH RUPAL, BHARAT BHUSHAN DHARMANI
12 FAO (OS) 339/2009	ESS KAY FURNISHERS Vs. VIDESH SANCHAR NIGAM LTD.	MOHIT PAUL, PRIYANKA, BS SHUKLA, RISHI AGGARWAL, AKSHAY RINGE
13 FAO (OS) 357/2009	S.P.S. RANA Vs. MTNL & ORS.	MANJIT SINGH AHLUWALIA, RAVI SIKRI, AYUSHYA KUMAR
14 FAO (OS) 395/2009 CM APPL. 12764/2009	M/S SATYAA PRAKASH & BROTHERS PVT. LTD. Vs. MCD	ANUSUYA SALWAN, SUNIL GOEL, SHEEL KUMAR
15 FAO (OS) 400/2009----- WITH FAO (OS) 158/2010 	SUNDER LAL KHATRI AND SONS Vs. DELHI DEVELOPMENT AUTHORITY	RAJENDER AGGARWAL
16 FAO (OS) 158/2010-----	DELHI DEVELOPMENT AUTHORITY Vs. SUNDER LAL KHATRI & SONS	RAJIV BANSAL, RAJEEV LOCHAN MAHUNTA
17 FAO (OS) 410/2009	BEDI CONSTRUCTION CO Vs. DDA	DEBASISH MOITRA, GEETA MALHOTRA
18. FAO (OS) 419/2009----- WITH FAO (OS) 556/2009 FAO (OS) 568/2009 	SHERPAL SINGH Vs. D.T.C.	DEBASISH MOITRA
19. FAO (OS) 556/2009 	DELHI TRANSPORT CORPORATION Vs. SHER PAL SINGH	SUMEET PUSHKARNA

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20. FAO(OS) 568/2009-----|

RAJORA BUILDERS
Vs. DTC AND ORS

N K KANTAWALA

COURT NO. 33

DIVISION BENCH- V

HON'BLE MS. JUSTICE PRATHIBA M. SINGH

HON'BLE MR. JUSTICE RAJNEESH KUMAR GUPTA

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- | | | |
|---|---|---|
| 1 . CRL.A. 269/2002
CRL.M.A. 982/2002 | BANARSI DASS
Vs. STATE GOVT.L OF N.C.T. OF
DELH | J.M.KALIA,AKSHAY BIPIN,R.D.
JOLLY,RAVINDER CHADHA |
| Other Case filed against same P.S.-FIR No. : (SULTAN PURI-736/1998)
CRL.A. 264/2002 filed by YASHPAL (D. of Hearing : 22-11-2018)
CRL.A. P.S.-FIR No. : (SULTAN PURI-736/1998) | | |
| 2. CRL.A. 337/2003 | SATBIR SINGH
Vs. STATE | RAJESH MAHAJAN/JAIL 1,
RAVINDER CHADHA,V.K.
RAINA/ROHINI JAIL,RAVINDER
CHADHA |
| P.S.-FIR No. : (JAFFARPUR KALAN-40/2000) | | |
| 3. CRL.A. 422/2002 | KAILASH SINGH
Vs. STATE | RAVINDER CHADHA,SUMEET
VERMA,AKSHAY BIPIN,MR. ANIL
SONI,MR.RAJESH MAHAJAN/JAIL
2,THR. ROHINI JAIL,MR.V.K.
RAINA,MR.FATEH CHAND GIRI/J-2 |
| Other Case filed against same P.S.-FIR No. : (MANDIR MARG-492/1998)
CRL.A. 198/2002 filed by BENI PRASAD SAXENA (Disposed on : 29-05-2002)
CRL.A. 31/2002 filed by DEVENDER KUMAR GOEL (Disposed on : 15-05-2014)
CRL.A. P.S.-FIR No. : (MANDIR MARG-492/1998) | | |

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REGULAR MATTER

4. CRL.A. 942/2002 STATE (GOVT. OF NCT OF DELHI) SEEMA GULATI,MUKTA
Vs. RAM KUMAR & ANR. GUPTA,RAJEEV NASEEM
CRL.A. P.S.-FIR No. : (DABRI-49/92)
5. CRL.A. 341/2003-----| NASIR AHMAD R.M.TUFAIL & CO.,RAVINDER
WITH CRL.A. 347./2003 | Vs. STATE CHADHA,SUMEET VERMA
CRL.A. 387./2003 |
CRL.A. 396./2003 |
CRL.A. 508./2003 |
CRL.A. 554./2003 |
Other Case filed against same P.S.-FIR No. : (HAUZ KHAS-569/1996)
CRL.A. 347/2003 filed by JAGJIT SINGH (D. of Hearing : 17-MAY-24)
CRL.A. 348/2003 filed by JAGBIR SINGH @ DHILLA (Disposed on : 01-APR-14)
CRL.A. 508/2003 filed by SURESH (D. of Hearing : 17-MAY-24)
CRL.A. 396/2003 filed by MOHAMMAD NADIR KHAN (D. of Hearing : 17-MAY-24)
CRL.A. 387/2003 filed by NARENDER @ KITTU (D. of Hearing : 17-MAY-24)
CRL.A. 554/2003 filed by NAND KISHORE (D. of Hearing : 17-MAY-24)
P.S.-FIR No. : (HAUZ KHAS-569/1996)
6. CRL.A. 347/2003 | JAGJIT SINGH K.B.ANDLEY & CO.,RAVINDER
WITH CRL.A. 387./2003 | Vs. STATE OF DELHI CHADHA, RAVINDER
CRL.A. 396./2003 | CHADHA,RAVINDER CHADHA,
CRL.A. 554./2003 | SUMEET VERMA, M.L.
CRL.A. 508./2003 | YADAV,B.S.MATHUR,ANISH
CRL.A. 341./2003 | SHRESTHA
Other Case filed against same P.S.-FIR No. : (HAUZ KHAS-569/1996)
CRL.A. 341/2003 filed by NASIR AHMAD (D. of Hearing : 17-MAY-24)
CRL.A. 348/2003 filed by JAGBIR SINGH @ DHILLA (Disposed on : 01-APR-14)
CRL.A. 508/2003 filed by SURESH (D. of Hearing : 17-MAY-24)
CRL.A. 396/2003 filed by MOHAMMAD NADIR KHAN (D. of Hearing : 17-MAY-24)
CRL.A. 387/2003 filed by NARENDER @ KITTU (D. of Hearing : 17-MAY-24)
CRL.A. 554/2003 filed by NAND KISHORE (D. of Hearing : 17-MAY-24)
P.S.-FIR No. : (HAUZ KHAS-569/1996)
7. CRL.A. 387/2003 | NARENDER alias KITTU RAMESH GUPTA,ANIL
WITH CRL.A. 347./2003 | Vs. STATE N.C.T. OF DELHI SONI,RAVINDER CHADHA,SUMEET
CRL.A. 341./2003 | VERMA/JAIL NO.2
CRL.A. 396./2003 |
CRL.A. 508./2003 |
CRL.A. 554./2003 |
Other Case filed against same P.S.-FIR No. : (HAUZ KHAS-569/1996)
CRL.A. 341/2003 filed by NASIR AHMAD (D. of Hearing : 17-MAY-24)
CRL.A. 347/2003 filed by JAGJIT SINGH (D. of Hearing : 17-MAY-24)
CRL.A. 348/2003 filed by JAGBIR SINGH @ DHILLA (Disposed on : 01-APR-14)
CRL.A. 508/2003 filed by SURESH (D. of Hearing : 17-MAY-24)
CRL.A. 396/2003 filed by MOHAMMAD NADIR KHAN (D. of Hearing : 17-MAY-24)
CRL.A. 554/2003 filed by NAND KISHORE (D. of Hearing : 17-MAY-24)
P.S.-FIR No. : (HAUZ KHAS-569/1996)
8. CRL.A. 396/2003 | MOHAMMAD NADIR KHAN AELTEMESH REIN,ANIL SONI,
WITH CRL.A. 347./2003 | Vs. STATE OF DELHI RAVINDER CHADHA,RAVINDER
CRL.A. 374./2003 | CHADHAA,RAVINDER CHADHA,A U

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REGULAR MATTER

	CRL.A. 387./2003			KHAN,JAVED AHMED
	CRL.A. 508./2003			
	CRL.A. 554./2003			
	Other Case filed against same P.S.-FIR No. : (HAUZ KHAS-569/1996)			
	CRL.A. 341/2003 filed by NASIR AHMAD (D. of Hearing : 17-MAY-24)			
	CRL.A. 347/2003 filed by JAGJIT SINGH (D. of Hearing : 17-MAY-24)			
	CRL.A. 348/2003 filed by JAGBIR SINGH @ DHILLA (Disposed on : 01-APR-14)			
	CRL.A. 508/2003 filed by SURESH (D. of Hearing : 17-MAY-24)			
	CRL.A. 387/2003 filed by NARENDER @ KITTU (D. of Hearing : 17-MAY-24)			
	CRL.A. 554/2003 filed by NAND KISHORE (D. of Hearing : 17-MAY-24)			
	P.S.-FIR No. : (HAUZ KHAS-569/1996)			
9.	CRL.A. 508/2003		SURESH	P.D. SHARMA,RAVINDER CHADHA
	WITH CRL.A. 347/2003		Vs. STATE OF DELHI	
	CRL.A. 348/2003			
	Other Case filed against same P.S.-FIR No. : (HAUZ KHAS-569/1996)			
	CRL.A. 341/2003 filed by NASIR AHMAD (D. of Hearing : 17-MAY-24)			
	CRL.A. 347/2003 filed by JAGJIT SINGH (D. of Hearing : 17-MAY-24)			
	CRL.A. 348/2003 filed by JAGBIR SINGH @ DHILLA (Disposed on : 01-APR-14)			
	CRL.A. 396/2003 filed by MOHAMMAD NADIR KHAN (D. of Hearing : 17-MAY-24)			
	CRL.A. 387/2003 filed by NARENDER @ KITTU (D. of Hearing : 17-MAY-24)			
	CRL.A. 554/2003 filed by NAND KISHORE (D. of Hearing : 17-MAY-24)			
	P.S.-FIR No. : (HAUZ KHAS-569/1996)			
10	CRL.A. 554/2003-----		NAND KISHORE	HARSH JAIDKLA,RAVINDER
	WITH CRL.A. 508/2003		Vs. STATE	CHADHA,MANISH KUMAR
	CRL.A. 341/2003			
	CRL.A. 396/2003			
	CRL.A. 347/2003			
	CRL.A. 387./2003			
	Other Case filed against same P.S.-FIR No. : (HAUZ KHAS-569/1996)			
	CRL.A. 341/2003 filed by NASIR AHMAD (D. of Hearing : 17-MAY-24)			
	CRL.A. 347/2003 filed by JAGJIT SINGH (D. of Hearing : 17-MAY-24)			
	CRL.A. 348/2003 filed by JAGBIR SINGH @ DHILLA (Disposed on : 01-APR-14)			
	CRL.A. 508/2003 filed by SURESH (D. of Hearing : 17-MAY-24)			
	CRL.A. 396/2003 filed by MOHAMMAD NADIR KHAN (D. of Hearing : 17-MAY-24)			
	CRL.A. 387/2003 filed by NARENDER @ KITTU (D. of Hearing : 17-MAY-24)			
	P.S.-FIR No. : (HAUZ KHAS-569/1996)			
11	CRL.A. 343/2003-----		NARINDER KUMAR BABBAR	PAWAN KUMAR
	WITH CRL.A. 649./2003		Vs. STATE (C.B.I.)	BAHL,H.J.S.AHLUWALIA,RAVINDER
				CHADHA,S.K. SOOD,AK
				DUTTA,NEELAM GROVER
	P.S.-FIR No. : (CBI-RC9S/10S)			
12	CRL.A. 649/2003-----		VASAN SADASHIV SOMAN	D.K.SINGH, A.K.
	WITH CRL.A. 343./2003		Vs. GOVT OF NCT OF DELHI	DUTT,H.J.S. AHLUWALIA,
				RICHA KAPUR, R.N. TIWARI
	P.S.-FIR No. : (CBI-9/10/S/CBI)			

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REGULAR MATTER

COURT NO. 4
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HON'BLE MS. JUSTICE SHALINDER KAUR

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REGULAR MATTERS

1. W.P. (C) 13193/2009	KANWAR PAL SINGH Vs. UNION OF INDIA AND ORS	MOHAN KUMAR AND ASSOCIATES
2. W.P. (C) 47/2010	SURJIT SINGH AND ORS Vs. UOI AND ORS	RAUNAK JAIN, RAVI PRAKASH
3. W.P. (C) 817/2010	EX.H.C.AZAD SINGH 105 B N B.S.F. Vs. UNION OF INDIA & ORS.	SANJAY KR SHARMA, SANJEEV KUMAR
4. W.P. (C) 3440/2010	BROHMANA SANYAL Vs. UOI AND ORS	RAUNAK JAIN, ASHWANI BHARDWAJ
5. W.P. (C) 3955/2010	MUNESH DUTT, SI (TECHNICAL) FORCE SIGNAL BATTALION, CRPPF Vs. UNION OF INDIA & OTHERS	RAJIV KATARIA, PRADEEP BHANOT
6. W.P. (C) 3978/2010	BALKISHAN Vs. UOI AND ORS	SOURABH AHUJA, D S MAHENDROO
7. W.P. (C) 4512/2010	B VENKATASWAMY Vs. UNION OF INDIA AND OTHERS	ANIL GAUTAM, AAYUSHMAN AERON
8. W.P. (C) 5258/2010	VK CHATURVEDI Vs. UOI	VK CHATURVEDI; PET. IN PERSON, PRAVEEN KUMAR, ANSHUMAN SINHA, S.S. PANDEY
9. W.P. (C) 5984/2010	ARUNA NANDA Vs. UNION OF INDIA AND ORS.	
10. W.P. (C) 7227/2010	OM PRAKASH Vs. UOI AND ORS	VIVEK NARAYAN SHARMA, SHIVANI, BARKHA BABBAR, RAMESH KUMAR PADHI
11. W.P. (C) 7685/2010--- 	RAJENDRA PRASAD Vs. UOI AND ORS	RAJESH KUMAR KATIYAR
12. W.P. (C) 6430/2010--- WITH W.P. (C) 7685/2010	RAJENDRA PRASAD Vs. UNION OF INDIA AND ORS	JATAN SINGH, ANKUR CHIBBER, ANSHUMAN SINHA

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1. W.P. (C) 6742/2003	PARKASH CHAND Vs. GOVT.OF NCT OF DELHI & ORS.	SHYAMBABU, PANKAJ KUMAR, JK CHOUDHARY, ADITYA MOHAN
2. W.P. (C) 6750/2003	PRABHU DAYAL Vs. CP & ORS.	ANIL SINGAL, MK BHARDWAJ, ADITYA MADAN, SUJATA KASHYAP, ANUJ AGGARWAL
3. W.P. (C) 7354/2003 CM APPL. 57476/2023	P.S.CHANDEL Vs. UOI & ORS.	S.K.SINHA, U.HAZARIKA, MUKUL SINGH, AMIT GUPTA, RAHUL SHARMA, ANIL NAG, MUKUL SINGH
4. W.P. (C) 8618/2003	B.K.SINGH Vs. UOI & ORS.	D.K.RUSTAGI, RAHUL SHARMA, R.V.SINHA, A. DASGUPTA, ANIL NAG, PRAG CHAWLA, VINIT C.SHARMA
5. W.P. (C) 8807/2003 CM APPL. 13885/2003	DAVID Vs. G.M. NORTHERN RAILWAYS & ANR.	S.N. KUMAR, SUNIL GAUTAM, JAGJIT SINGH
6. W.P. (C) 8923/2003	RAJENDRA KUMAR KATARYA Vs. UOI & ANR.	S.K.RUNGTA, M.L.SHARMA, ASHWANI BHARDWAJ
7. W.P. (C) 9461/2003	H.R.MALHOTRA Vs. UOI & ORS.	SANJAY KR.DAS, S.NIJJIN, SANJAY JAIN, RUCHI JAIN
8. W.P. (C) 980/2004----- W.P. (C) 981-982/2004 CM APPL. 875/2004 WITH W.P. (C) 1786/2004 W.P. (C) 17658/2004	UOI & ORS. Vs. B.N.CHAUBEY & ORS.	R.V.SINHA, GARIMA SACHEDEVA, PRATIMA NAIN LAKRA, PRASHANTI PRASAD, POONAM SINGH, AMRITA PRAKASH, REKHA PALLI
9. W.P. (C) 17658/2004 W.P. (C) 17659-17660/2004 CM APPL. 13237/2004 WITH W.P. (C) 1786/2004	THE UOI & ORS. Vs. BADRI PRASAD PRAJAPATI	A.K.BHARDWAJ, PRASHATI PRASAD, DEEPTI, R.V.SINHA, REKHA PALLI, POONAM SINGH, AMRITA PRAKASH

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10. W.P. (C) 1786/2004----- CM APPL. 1527/2004 CM APPL. 3716/2004 WITH W.P. (C) 17658/2004	UOI Vs. V.P.SHARMA	B.K.BERERA, PRASHANTI PRASAD, A.K. BHARDWAJ
11 W.P. (C) 2795/2004	C.S.I.R. Vs. SRIDEBA NANDA AND ORS.	V.N. SHARMA, NISHAN DATTA/R-1, P. MAHAPATRA, SUKANT VIKRAM, C.D.SINGH
12 W.P. (C) 4016/2004----- WITH W.P. (C) 8482/2004 W.P. (C) 8775/2004	P.C.SHARMA Vs. UOI AND ORS.	RUCHIR MISHRA, KAMINI JAISWAL
13. W.P. (C) 8482/2004 W.P. (C) 8486-8486/2004 W.P. (C) 8483/2004 W.P. (C) 8485/2004 W.P. (C) 8484-8484/2004 CM APPL. 61388/2023 CRL.M.A. 2014/2005	S.K.KHARE AND ORS. Vs. UOI AND ORS.	RUCHIR MISHRA, SHAMSHAD, IMTIAZ AHMED
14. W.P. (C) 8775/2004----- CRL.M.A. 2021/2005 CM APPL. 11039/2010	UOI Vs. NAVIN GOYAL AND OTHERS	RUCHIR MISHRA, SANJEEV PURI, CHIRAG JAMWAL, IMTIAZ AHMED, SHAMSHAD
15 W.P. (C) 18393/2004	JAISWAL VIJAY SINGH Vs. GOVT. OF N.C.T. OF DELHI & ORS	K.C. DUBEY, MAYANK KUMAR, AVNISH AHLAWAT, SUSHMA AMBARDAR, RP KAPUR

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6 . CRL.A. 69/2010, 7 . CRL.A. 91/2010, 8 . CRL.A. 128/2010, 9 . CRL.A. 129/2010
10. CRL.A. 135/2010 FOR 23.4.2025

11. CRL.A. 148/2010-----	VISHAL SHARMA	YOGESH SAXENA, SATISH
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12. CRL.A. 190/2010		SOM NATH SHARMA	S K SANTOSHI, SATISH AGGARWALA
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13. CRL.A. 284/2010-----		PURSHOTTAM LAL	JATIN DAS (AC), SATISH
		Vs. DIRECTORATE OF REVENUE	AGGARWALA
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14. CRL.A. 151/2010		DINESH alias KALIA	S.B.DANDAPANI (DHCLSC), O P
		Vs. STATE (NCT) OF DELHI	SAXENA
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15. CRL.A. 159/2010		AKHIL RAJAT DASS	SUNIL MEHTA
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16. CRL.A. 165/2010		NARESH	MK DUGGAL, U LWATWANI
		Vs. STATE GOVT. OF NCT OF	
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17. CRL.A. 178/2010		DEVENDER alias LALA	SUMEET VERMA (DHCLSC), NAVIN
		Vs. STATE (NCT) OF DELHI	SHARMA
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18. CRL.A. 186/2010		RANJIT alias PAPPU & ANR	G P THAREJA, SANDEEP SINGH
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Other Case filed against same P.S.-FIR No. : (KALYAN PURI-459/2007)			
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19. CRL.A. 187/2010		DHARMENDAR & ANR	G P THAREJA, SANDEEP SINGH
WITH CRL.A. 186/2010		Vs. STATE	
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20. CRL.A. 191/2010-----		CHATTAR SINGH alias CHATRA	R S MALIK
		Vs. STATE	
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CRL.A. 461/2010 filed by CHAP SINGH & ANR (D. of Hearing : 20-12-2021)			
CRL.A. 193/2010 filed by HEMANT KUMAR @ MUKESH (D. of Hearing : 28-01-2025)			
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21. CRL.A. 192/2010		KIRAN	R S MALIK
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22. CRL.A. 193/2010-----| HEMANT KUMAR alias MUKESH R S MALIK
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CRL.A. 461/2010 filed by CHAP SINGH & ANR (D. of Hearing : 20-12-2021)
CRL.A. 191/2010 filed by CHATTAR SINGH @ CHATRA (D. of Hearing : 28-01-2025)
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3. RFA 91/2016-----FOR 14.2.2025,4. RFA 103/2016-----FOR 21.2.2025
5. RFA 108/2016,9 RFA 124/2016,12 RFA 142/2016,23. RFA 477/2016-----FOR 7.3.2025-----FOR 7.3.2025
6. RFA 117/2016,7 RFA 121/2016----D.O,8 RFA 122/2016,10 RFA 125/2016,11 RFA 139/2016-----FOR 21.3.2025
13 RFA 150/2016-----FOR 28.3.2025,14 RFA 154/2016-----FOR 28.2.2025
12 RFA 494/2016,18. RFA 515/2016----D.O
16 RFA 499/2016----FOR 13.2.2025
17 RFA 511/2016----FOR 20.2.2025,19. RFA 523/2016-----FOR 17.4.2025
1. RFA 17/2016-----NOT TILL 22.2.2025

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1. RFA 8/2016	MAHENDER KUMAR Vs. PARKASHI DEVI & ORS	K N POPLI & S P KAUSHIK,YOGESH SWAROOP,PAWAN SWAMI
2. RFA 35/2016	SHAHNAZ BEGUM & ANR Vs. MUSHTAQ AHMED & ANR	SUMIT KR KHATRI
3. RFA 108/2016 CM APPL. 7545/2016	VIKAS MAHESHWARI Vs. VED PRAKASH YADAV	SACHIN AGGARWAL,AMIT RAO
4. RFA 124/2016	RAMESH JANGIR Vs. GURDAYAL	SHARDA GARG,SUDHIR BALYAN
5. RFA 142/2016	MANOJ KUMAR TIWARI Vs. RAVINDER KUMAR CHAUHAN	S K GARG,SWARAN KAMAL SINGH,SHAMBHU KUMAR,SAMEER DEWAN

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6. RFA 265/2016	CHANDER PRAKASH BAJAJ Vs. SUSHMA THOMAS	HEM C VASHISHT,S K GUPTA,SHEKHAR DASI
7. RFA 336/2016 CM APPL. 19434/2016	M/S CHETAK LOGISTICS LIMITED Vs. M/S QUIPPPO CONSTRUCTION EQUIPMENT LTD	ARUN SINGH,ABHIMANYU BHANDARI,KARTIKA SHARMA,GAURAV MAHAJAN,ATUL SHARMA
8. RFA 477/2016	NARESH KUMAR DUGGAL & ANR Vs. NEELAM MANGA & ORS	SANJEEV SAGAR

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1. RFA 5/2016	ARJUN KOHLI Vs. PAWAN KUMAR	S C SINGHAL
2. RFA 10/2016----- CM APPL. 518/2016 CM APPL. 14270/2018 CM APPL. 14271/2018 CM APPL. 29772/2018 	BHIM SINGH Vs. KHEEMA (DECEASED) THR LRS & ORS	DEEPENDER HOODA,NITIN KHANNA,JAGDISH SINGH RAJPUT,BRIJESH KUMAR,RAJESH YADAV & RUCHIRA V ARORA,DHAMIJA & ASSOCIATES,OM PRAKASH,RAJEEV SAXENA,MEGHA SAXENA PAWAN KUMAR SHARMA
3 CONT.CAS(C) 1926/2023--- WITH RFA 10/2016	BALWAN Vs. AMARNATH GUPTA	
3A RFA 17/2016	M/S AGGARWAL MACHINES, SPARES & TOOLS PVT LTD Vs. M/S SIMPLEX INDIA	PRASHANT KUMAR MITTAL,RUBY BEDII
4. RFA 28/2016----- CM APPL. 1470/2016 WITH RFA 170/2016 	M/S ADITYA AMIT FISCAL SERVICES PVT LTD & ANR Vs. INDIAN OVERSEAS BANK AND ORS	VIKAS MEHTA AND KARANDEEP KHANNA,A P MUKUNDANA,ADISH JAIN
5. RFA 170/2016----- CM APPL. 10901/2016	M/S NETI PRITI VANIJYA PVT LTD & ANR Vs. INDIAN OVERSEAS BANK & ORS	ASHOK KUMAR JAIN,ADISH JAIN
6. RFA 32/2016	IMPERIAL SHOVEL WORKS Vs. PARRYTECH HYDRAULICS	B N JHA & T K MISHRA,PRAVEEN KUMAR,MAHIPAL SINGH
7. RFA 49/2016	MAYAWATI Vs. PAVITRI DEVI GAUR	PADAM KANT SAXENA,M/S RAKESH KUMAR & ASSOCIATES,SANGEETA GAUR

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8. RFA 51/2016	M/S HAZARA FURNITURE HOUSE A REGISTERED PARTNERSHIP FIRM THR ITS PARTNER BRIJ BHUSHAN Vs. NITIN KOHLI & ANR	SAMIR SAGAR VASISHTA, SANJAY GUPTA
8A RFA 53/2016	NORTH DELHI MUNICIPAL CORPORATION Vs. M/S ADHAR STUMBH TOWNSHIP PVT LTD	
9. RFA 61/2016 CM APPL. 3981/2016 CM APPL. 15150/2018	RAJENDER SEHRAWAT Vs. ASHOK KUMAR AGGARWAL	B S MAAN & SMITA MAAN, LEX ALLINACE, SUNIL GOYAL
10 RFA 64/2016	NATIONAL BUILDINGS CONSTRUCTION CORPORATION LTD Vs. M/S WELDING TECHNOLOGY	MANOJ K DAS, RAVI KRISHAN CHANDNA
10A RFA 67/2016----- WITH RFA 68/2018 	PREM PRAKASH MODI Vs. M/S ABSOLUTE CATERING SERVICES & ANR	HITENDER KAPUR, RIPIN SOOD, SUMAN THAKUR
10B RFA 68/2016-----	PREM PRAKASH MODI Vs. MADHU GOEL	HITENDER KAPUR, RIPIN SOOD, SUMAN THAKUR
10C RFA 74/2016	MAHANAGAR TELEPHONE NIGAM LIMITED Vs. M/S OVERSEAS MARKETING CORPORATION PVT LTD	M/S SIKRI & COMPANY, SANJEEV KUMAR
11 RFA 77/2016	RAM SURAT VERMA Vs. LALJI	K K JHA, GEETA VERMA, SANCHIT SEHGAL
11A RFA 91/2016	RAKESH KAUSHIK & ANR Vs. SYNDICATE BANK	RATNESWAR DAS, AJANT KUMAR
12 RFA 93/2016	M/S GURDAYAL SHYAMLAL PVT LTD & ORS Vs. M/S CHEMTECH MARKETING	BHUPESH SAINI, S R GOYAL
13 RFA 96/2016 CM APPL. 12838/2016 CM APPL. 6741/2016	AMIT Vs. OM PRAKASH VERMA & ORS	DINESH GARG
13A RFA 103/2016 FOR 21.2.2025	RAM LAL & ORS Vs. RAM WATI	HARISH KUMAR MEHRA
14 RFA 106/2016 CM APPL. 19604/2016 (CROSS OBJ.	M/S DEVISONS (P) LTD Vs. M/S DEVISONS INFINITI	RAHUL SHUKLA, GAURAV GUPTA & GOMA DABAS GUPTA

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)

HOUSEWARES (P) LTD

14A RFA 136/2016
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CM APPL. 12239/2018

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14B RFA 146/2016

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14C RFA 154/2016

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14D RFA 167/2016

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15 RFA 173/2016

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16 RFA 185/2016-----|
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18 RFA 189/2016

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18A RFA 190/2016

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19 RFA 216/2016

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19A RFA 220/2016

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19b RFA 222/2016

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20	RFA 226/2016----- CM APPL. 14161/2016 WITH RFA 654/2016	M/S KALA SALES PVT LIMITED Vs. M/S SCORPIOS APPERALS PRIVATE LIMITED	RAJESH GOGNA
21	RFA 654/2016----- WITH RFA 226/2016	M/S SCORPIOS APPARELS PVT LTD Vs. M/S KALA SALES PVT LTD	SAUMITRA SINGHAL
22	RFA 228/2016	PUNJAB & SIND BANK Vs. SHAMSHER SINGH & ORS	R V ASSOCIATES,SUMEET KAUR,AKSHAY CHOUDHARY,ILESH SHUKLA
23	RFA 230/2016	M/S JOURNEY BAZAAR (A UNIT OF ONKAR TRAVELS) Vs. M/S PERAL INTERNATIONAL TOURS & TRAVELS	SHWETA BHARTI,MANOJ KUMAR
24	RFA 252/2016	AIR INDIA LIMITED Vs. SUSHILA GAUTAM	SURI & COMPANY,O N SHARMA,RAJESH RANJAN
25	RFA 258/2016 CM APPL. 16082/2016	VOLTECH ENGINEERS Vs. GENERAL POWER COMPANY PVT LTD	KNM & PARTNERS,SHAILEN BHATIA,AMIT JAIN
26	RFA 264/2016	CHANDER PRAKASH BAJAJ Vs. VEENA KAPOOR	HEM C VASHISHT,SUNIL KUMAR AND MUKESH KR SINGH
27	RFA 273/2016----- CM APPL. 23658/2018 	SUHAIB ILYASI Vs. SATYAVEER SINGH RATHI & ORS	SAMEER ROHTAGI,MAHMOOD ALAM,SURAJ RATHI,SUNIL K MITTAL & ASSOCIATES,JURIS CORP
28	RFA 337/2016 WITH RFA 601/2016 	SUHAIB ILYASI Vs. ASHOK SINGH RANA	SAMEER ROHATGI,SURAJ RATHI,SIDDHARTH SINGH,JURIS CORP
29.	RFA 601/2016-----	M/S ZEE TELEVISION LIMITED & ANR Vs. INSPECTOR ANIL KUMAR & ORS	TEJVEER S BHATIA,SURAJ RATHI,SIDDHARTH SINGH,JURIS CORP
30	RFA 275/2016	M/S LACHHU MALJAI NARAIN & ORS Vs. JAGAN NATH KISHAN CHAND & ANR	S C SINGHAL,G S CHAUHAN
31	RFA 299/2016	MUKHTIYAR SINGH Vs. PARVEEN KUMAR & ORS	V P RANA,SATYA PRAKASH SHARMA

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31A RFA 317/2016 CM APPL. 47580/2018	KM FAMIDA & ORS Vs. MOHD IRFAN & ORS	GITA DHINGRA,ASHOK MITTAL,DEEP CHAND AKARNIYA,ABHISHEK
31B RFA 323/2016	M/S JAINSONS ELECTRONICS Vs. M/S C & S ELECTRICALS LTD	NEGI & ASSOCIATES,BIMLESH KUMAR SINGH
31C RFA 330/2016	ANIL KUMAR Vs. POONAM UPPAL	MEHTA & SINGHVI LAW OFFICES LLP
32 RFA 335/2016	MOHD.HAROON Vs. KAMARUDDIN & ORS	SUKHBIR SINGH & ASSOCIATES,M S SAINI
33. RFA 370/2016----- WITH RFA 555/2014 	UFLEX LIMITED Vs. THE NEW INDIA ASSURANCE COMPANY LIMITED	LAWYERS INC
34. RFA 389/2016 CM APPL. 21471/2016	NEW INDIA ASSURANCE CO LTD Vs. M/S UFLEX LIMITED	SANJAY RAWAT
35. RFA 393/2016	NEW INDIA ASSURANCE CO LTD Vs. UFLEX LIMITED	SANJAY RAWAT
36. RFA 395/2016 	NEW INDIA ASSURANCE CO LTD Vs. M/S UFLEX LIMITED	SANJAY RAWAT
37 RFA 415/2014 CM APPL. 14293/2014 	THE NEW INDIA ASSURANCE CO. LTD Vs. M/S ULFEX LIMITED	K.K.BHAT,LAWYERS INC
38 RFA 555/2014	M/S UFLEX LIMITED Vs. THE NEW INDIA ASSURANCE CO LTD.	SANJAY S CHHABRA,SANJAY RAWAT,LAWYERS INC
39 RFA 44/2015-----	NEW INDIA ASSURANCE CO. LTD Vs. UFLEX LIMITED	SANJAY RAWAT,RAJEEV AGARWAL
40. RFA 372/2016 CM APPL. 38331/2016 (CROSS OBJ.)	AMARJEET KAUR Vs. BUNTY & ORS	PAWANJIT S BINDRA,DIWAN SINGH CHAUHAN
41 RFA 404/2016	JOGINDER SAINI Vs. AMARJIT SINGH	JITENDER SAINI,I C MISHRA
42 RFA 416/2016	MUKESH KUMAR MALIK & ANR Vs. JAGRAM	PIYUSH JAIN,INDU BHUSHAN VIMAL
43. RFA 431/2016	M/S ABHIPRA CAPITAL LIMITED	MANAV KUMAR

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45. RFA 443/2016	SAVITRI DEVI Vs. RAJ BALA	
46. RFA 447/2016 CM APPL. 24809/2016	M/S IFFCO TOKIO GENERAL INSURANCE CO LTD Vs. PRAMOD KUMAR SINGH	ABHINAV JAIN,PRAMOD KUMAR SINGH
47. RFA 454/2016	MOHD YUNUS Vs. FARID AHMAD	SHAHID AZAD & ASSOCIATES,S K TRIPATHI
48. RFA 456/2016 CM APPL. 2191/2025 CM APPL. 2192/2025	OM PRAKASH THR MAST RAM Vs. PRAVEEN KUMAR JAIN & ORS	V P KATIYAR,RAJESH TYAGI,ROHIT KUMAR,RAJESH TYAGI
49. RFA 457/2016 CM APPL. 25134/2016	JANAK KUMAR KHOSLA Vs. SANJAY SRIVASTAVA	AVINASH SHARMA,D K MALHOTRA,RAJESH KR MALHOTRA,RAJESH KUMAR MALHOTRA
50 RFA 469/2016	DHARMENDRA CHHABRA & ANR Vs. SURJEET SINGH CHADHA & ORS	RAMESH KUMAR,R K GUPTA,RAJIV KANWAR,SUNITA OJHA
51. RFA 471/2016	RAM KISHAN Vs. PRADEEP KUMAR	PARVINDER CHAUHAN
52. RFA 475/2016	M/S. GOLDEN ROLLS PVT LTD Vs. M/S. DELHI U.P. MADHYA PRADESH TRANSPORT CO. (KHURANAS)	S K KAUSHIK & V K DIWAN
53 RFA 476/2016	MAPLE LEAF INTERNATIONAL Vs. THE NEW INDIA ASSURANCE CO LTD	JAGJIT SINGH,JAI PRAKASH NARAYAN SHAHI
54 RFA 484/2016	SHYAM SUNDER SEHDEV Vs. R K ANAND	GAURAV SETH AND NAVJOT KWATRA
55 RFA 491/2016	SUNNY Vs. LOK SEWAK AUTO MOBILES PVT LTD	GITA DHINGRA,TANYA HARNAL
56 RFA 492/2016	M/S R N G PACKAGINGS PVT LTD Vs. HINDUSTAN EVEREST TOOLS LTD	KAMAL CHAKRAVORTY,DHAN MOHAN MISHRA
57 RFA 496/2016 CM APPL. 26530/2016	GEETA Vs. SUMAN KUMAR	LEGUM LAW FIRM

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58. RFA 497/2016	SUPREME GLOBAL TRADING PVT LTD Vs. NAVIGATOR LOGISTICS PVT LTD	PRASHANT MEHTA,CKM PARTNERS
59 RFA 498/2016	NATIONAL INSURANCE CO LTD Vs. GOLDEN HIGHWAY GOODS CARRIERS & ANR	S K PANDEY,RAM N SHARMA
59A RFA 499/2016	VIJAYA GOEL Vs. BABU LAL GARG	RAVINDRA KUMAR & ASSOCIATES,BHARGAVAN & CO,DESHPANDE & COMPANY,SURENDER GUPTA
60. RFA 503/2016	IN TRADING PVT LTD Vs. PATEL JIVA SALES PRIVATE LIMITED	SANCHIT GARGA,L S RANA,R K SHARMA
61 RFA 507/2016	INDERJIT MALLIK Vs. BHAGIRATH CHOUDHARY	SHIV PRAKASH PANDEY
62. RFA 509/2016 CM APPL. 26984/2016	RIYASAT ALI & ANR Vs. FARID AHMAD	AMIT NEGI,S K TRIPATHI,VINOD SHARMA,BHASKAR TIWARI
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63. RFA 514/2016 CM APPL. 15688/2018 CM APPL. 50128/2024	SOHAN SINGH Vs. KHUSHI RAM & ORS	SHIV K TYAGI & ASSOCIATES,R KUMAR,SHIV KUMAR TYAGI,R KUMAR & CO
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68 RFA 537/2016	M/S VRINDA PAPER INDUSTRIES Vs. M/S GOOD MORNING INDIA PVT LTD	SUMIT JIDANI & ASSOCIATES
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70. RFA 547/2016	MEENA SINGH Vs. SUNITA BHATIA	ANKIT SHARMA,ASHOK KUMAR SHARMA
71. RFA 548/2016	DELHI DEVELOPMENT AUTHORITY Vs. MAAN LATA & ORS	ANUPAM SHARMA,SHASHI PRATAP SINGH
72. RFA 557/2016	M/S GAURAV ENTERPRISES Vs. A & U TIBIA COLLEGE	TARKESHWAR NATH & ASSOCIATES
73. RFA 559/2016----- WITH RFA 581/2016	RAJ KUMAR JAIN Vs. GANGA RAM SHARMA & ANR	RAVI KANT JAIN,O P BHARTI
74. RFA 581/2016-----	RAJ KUMAR JAIN Vs. GANGA RAM SHARMA & ANR	RAVI KANT JAIN,O P BHARTI GOSWAMI,VAIBHAV BHARTI
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77. RFA 591/2016	LALA DIWAN CHAND TRUST & ORS Vs. M/S DIWAN SHREE APARTMENT SOCIETY & ORS	ALOK KUMAR,ANSHU MAHAJAN & VIKAS AGGARWAL
78. RFA 599/2016	M/S ZEE TELEVISION LIMITED & ANR Vs. ASHOK SINGH RANA & ORS	TEJVEER S BHATIA & NAMRITA KOCHHAR,SURAJ RATHI,SIDDHARTH SINGH,JURIS CORP
79. RFA 657/2016 CM APPL. 75420/2024	JAI PRAKASH Vs. KARAN SINGH	P S YADAV,PASHUPATI SINGH YADAV GOSWAMI
79A RFA 747/2016	M/S M K INFOSYSTEMS PVT LTD Vs. UNITED INDIA INSURANCE CO LTD & ORS	K S NEGI & ASSOCIATES,SANJAY KUMAR CHHETRY
79B RFA 773/2016	P N GANESH PRASAD Vs. ARVIND KUMAR SHARMA	PRAVEEN KR SINGH,SWASTIK SINGH,VIKASDEEP SHARMA
80 RFA 1015/2017 CM APPL. 43721/2017	M/S MAHENDRA DEVELOPERS (P) LTD Vs. JAI PRAKASH PASSI & ANR	PRAVEEN KUMAR,S K BHADURI
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1 . W.P. (C) 2978/2003	S.K.THAKUR Vs. DIRECTOR OF EDUCATION & ORS.	S.K.JAIN, MAYANK YADAV, SACHIN VERMA, ADITYA MADAN, J.K.CHAUDHARY, PAWAN KUMAR, MR SANTOSH MISHRA, OM PRAKASH, VARUN NISCHAL, SANJAY SHARAWAT
2.. W.P. (C) 8379/2003 CM APPL. 1992/2005	LAKHPAT RAM LOHIYA Vs. M.M.T.C. LTD.	L.R.LUTHRA, ABHISHEK BHARDWAJ, MOHIT GUPTA, A.K. CHHABRA
3.. W.P. (C) 2293/2016 CM APPL. 9879/2016 IST 5 CASES	GIRIRAJ SINGH AND ORS Vs. GOVT OF NCT DELHI AND ORS	E J VARGHESE, NAUSHAD AHMED KHAN, ASHA JAIN, SANTOSH KUMAR
4.. W.P. (C) 15035/2004 CM APPL. 13308/2009	LAXMI Vs. UOI & ORS.	M.K.BHARDWAJ, ANIL SONI, STG COUNSEL UOI
5. W.P. (C) 15463/2004----- W.P. (C) 15464-15464/2004	MINVERVA MILLS & ORS. Vs. UOI & ORS.	NAVEEN R. NATH, SONAL KUMAR SINGH

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7.. W.P. (C) 18412/2004	PURSHOTTAM KALRA	TAPESH K. SINGH, ANURAG
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9.. W.P. (C) 4347/2016	SUDHIR KUMAR	MANU MRIDUL & RAJAT
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11. W.P. (C) 5105/2005	DR. ANAND MAKKAR	N.M. POPLI, SAURABH, SHANKAR K
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14. W.P. (C) 7788/2005	V.K. GARG	R. P. VATS, ADITI GUPTA,
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18. W.P. (C) 9434/2005	SHRI MAHENDER SINGH Vs. DAV MANAGING COMMITTEE AND ORS	RAKESH MAHAJAN, RICHHA JINDAL, PRABHAT RANJAN, MR. GEETA LUTHRA, AK SONI, MR.KP KAPUR SUGRIVA DUBEY,AMITA
19. W.P. (C) 9993/2005	DHRAM PAL SHARMA Vs. GOVT. OF NCT OF DELHI & ANR	RAJ,SUNIL BAGAI,S.K.GUPTA,ANURAG PANDEY BRIJESH KUMAR
20. W.P. (C) 11864/2005	M.RAJU Vs. UOI & ORS.	TAMBER,ANJANA GOSAIN,O.P.SAXENA
21. W.P. (C) 11876/2005	HARI CHAND Vs. F.C.I. & ANR	GULAB CHANDRA, MANOJ,S.T.SRINIVASAN,SUMIT KUMAR,SACHIN JAIN
22. W.P. (C) 12107/2005----- WITH W.P. (C) 9157/2006 	ANSHU SINGH Vs. ALLAHABAD BANK & ANR	RAKESH KUMAR SINGH,BIPIN CHANDRA BARTH WAL,PRATAP SINGH,DHRUV MEHTA,RAJESH KUMAR
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26. W.P. (C) 17339/2005 CM APPL. 11054/2005	THE AIRPORT AUTHORITY OFFICERS Vs. UOI & ORS.	RAKESH TIKU,SIDDARTH LUTHRA,ANJANA GOSAIN
27 W.P. (C) 17556/2005	SURJIT SINGH Vs. PUNJAB & SIND BANK & ORS.	G.B.TULSIANI,PUSHKAR SOOD,JAGAT ARORA, ANOOP KANDARI
28. W.P. (C) 17834/2005	ASHOK KUMAR Vs. MINISTRY OF CONSUMER AFFAIRS &	ASHWINI K.SAKHUJA,JAGAT SINGH,VK SHARMA,COL. AS.CHAUHAN,PUNEET SAINI,VARINDER KUMAR SHARMA,JAGDEV SINGH
29. W.P. (C) 17886/2005	M.C.VERMA & ANR. Vs. UOI	S.R.SHARMA,RAKESH TIKKU,SARFARAZ KHAN
30. W.P. (C) 18857/2005	KALYAN SINGH Vs. INDIAN AIRLINES LTD.	RAKESH MITTAL,SHRUTI MAHINDRU,ZAINUAL ABIDIN, LALIT BHUSHAN
31.W.P. (C) 19561/2005	DHARAM SINGH Vs. VICE CHAIRMAN A.P.M.C. OF	B.KRISHAN,AVNISH AHLAWAT

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35. W.P. (C) 20104/2005 CM APPL. 13025/2005	KARAN SINGH Vs. DELHI TRANSCO LTD	R.K.ALAGH,AVINASH AHLAWAT
36. W.P. (C) 20892/2005	MANOHAR LAL LEHKRA Vs. UOI & ORS.	V.SUDEER,PRAGYA GUPTA,RAJAN SABHARWAL,RAJEEV KUMAR
37 W.P. (C) 21276/2005 CM APPL. 14011/2005	CHITRA GUPTA Vs. RESERVE BANK OF INDIA &ORS.	R.VASUDEVAN,ANANT GUPTA,H.S.PARIHAR,RA.VISH CHANDRA PATHAK
38. W.P. (C) 22556/2005 CM APPL. 7057/2008	SURINDER PAL SINGH &ORS. Vs. GOVT. OF N.C.T. OF DELHI & ORS	J.S.ATTRI,S.K.DUBEY,DEEPAK KUMAR,SANJEEV KUMAR, VIVEK S ATTRI
39. W.P. (C) 22583/2005 CM APPL. 14782/2005	DANVIR VERMA Vs. PUNJAB NATIONAL BANK & ORS.	R.VASUDEVAN,RAJEEV MEHRA,K B RAJU,AYUSHYA KUMAR,MUKESH KUMAR TYAGI
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41. W.P. (C) 22955/2005 CM APPL. 629/2006 CM APPL. 545/2007	DR. N.EMAYAVARAMBAN Vs. UOI & ORS	SETHI,AVNISH AHLAWAT RUCHIR MISHRA, ARVIND SHARMA, RAJEEVE MEHRA, KAILASH GAMBHIR, YASHVARDHAN
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43..W.P. (C) 503/2006	MAJ.GENERAL V.K.SAREEN RETD. V Vs. UOI & ORS.	SUSHMA RANI,R.S. MATHUR,R.N.SINGH, BS CHAUDHARY,BHUDEV PRASAD VAISHNAV
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45..W.P. (C) 1346/2006	V.K.GAUR Vs. UOI & ORS.	MANJIT SINGH AHLUWALIA, SHIVI SANYAM,BANKEY BIHARI,PRALIHAT KR. ,PAWAN UPADHYAY,KESHARI AND ASSOCIATES
46..W.P. (C) 3264/2006 CM APPL. 2832/2006	NUSRAT ZAFAR Vs. JAMIA MILIA ISLAMIA & ORS	JAVED AHMED,M.J. NASEER,AMAN

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1. CRL.A. 5/2013	SUMITRA alias BUMPAL Vs. STATE	CHETAN LOKKUR (DHCLSC), SS BHATIA
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5. CRL.A. 85/2013 RAMESH YADAV RAMA SHANKER,NEETU BAGRI
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7. CRL.A. 98/2013 ARVIND KUMAR SHARMA S.B. SINGH
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CRL.A. 100/2013 filed by KUNWAR VIJAY JUNEJA (Disposed on : 28-05-2013)
CRL.A. 81/2013 filed by ARVIND KUMAR SHARMA (D. of Hearing : 30-05-2019)
CRL.A. 146/2013 filed by VINOD KUMAR BHUTANI (D. of Hearing : 30-05-2019)
CRL.A. 147/2013 filed by VINOD KUMAR BHUTANI (D. of Hearing : 26-01-2030)
CRL.A. 101/2013 filed by DEVENDER KUMAR GARG (D. of Hearing : 06-12-2024)
CRL.A. 95/2013 filed by KUNWAR VIJAY JUNEJA (D. of Hearing : 30-05-2019)
CRL.A. 145/2013 filed by VINOD KUMAR BHUTANI (Disposed on : 28-05-2013)

07.03.2025

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REGULAR MATTER

CRL.A. P.S.-FIR No. : (CBI-1-E-2001)

8. CRL.A. 101/2013

DEVENDER KUMAR GARG

VIKAS GUPTA

Vs. CBI

Other Case filed against same P.S.-FIR No. : (CBI-1-E-2001)

CRL.A. 57/2013 filed by RAJESH KUMAR KOHLI (Disposed on : 15-12-2021)
CRL.A. 60/2013 filed by RAJESH KUMAR KOHLI (Disposed on : 28-05-2013)
CRL.A. 59/2013 filed by RAJESH KUMAR KOHLI (Disposed on : 18-02-2022)
CRL.A. 62/2013 filed by RAJESH KUMAR KOHLI (Disposed on : 15-12-2021)
CRL.A. 16/2013 filed by ASHOK KUMAR (D. of Hearing : 30-05-2019)
CRL.A. 78/2013 filed by RAKESH MODGIL (D. of Hearing : 30-05-2019)
CRL.A. 58/2013 filed by RAJESH KUMAR KOHLI (Disposed on : 15-12-2021)
CRL.A. 61/2013 filed by RAJESH KUMAR KOHLI (Disposed on : 30-11-2021)
CRL.A. 48/2013 filed by PRAMOD KUMAR GUPTA (D. of Hearing : 30-05-2019)
CRL.A. 71/2013 filed by ADARSH AGGARWAL (D. of Hearing : 30-05-2019)
CRL.A. 1442/2012 filed by DEEPAK JAIN (D. of Hearing : 14-08-2014)
CRL.A. 110/2013 filed by DEVENDER KUMAR GARG (D. of Hearing : 30-05-2019)
CRL.A. 96/2013 filed by AJAY SHARMA (D. of Hearing : 30-05-2019)
CRL.A. 1456/2012 filed by VIJAY DAYAL (D. of Hearing : 14-08-2014)
CRL.A. 1455/2012 filed by ANIL MAHESHWARI (Disposed on : 28-05-2013)
CRL.A. 70/2013 filed by ADARSH AGGARWAL (D. of Hearing : 30-05-2019)
CRL.A. 97/2013 filed by ARVIND KUMAR SHARMA (D. of Hearing : 30-05-2019)
CRL.A. 80/2013 filed by ARVIND KUMAR SHARMA (D. of Hearing : 30-05-2019)
CRL.A. 99/2013 filed by ARVIND KUMAR SHARMA (Disposed on : 28-05-2013)
CRL.A. 100/2013 filed by KUNWAR VIJAY JUNEJA (Disposed on : 28-05-2013)
CRL.A. 81/2013 filed by ARVIND KUMAR SHARMA (D. of Hearing : 30-05-2019)
CRL.A. 146/2013 filed by VINOD KUMAR BHUTANI (D. of Hearing : 30-05-2019)
CRL.A. 147/2013 filed by VINOD KUMAR BHUTANI (D. of Hearing : 26-01-2030)
CRL.A. 98/2013 filed by ARVIND KUMAR SHARMA (D. of Hearing : 06-12-2024)
CRL.A. 95/2013 filed by KUNWAR VIJAY JUNEJA (D. of Hearing : 30-05-2019)
CRL.A. 145/2013 filed by VINOD KUMAR BHUTANI (Disposed on : 28-05-2013)
CRL.A. P.S.-FIR No. : (CBI-1-E-2001)

9. CRL.A. 104/2013

A K SINHA

AJIT NAIR, RUPESH KUMAR

Vs. HARISH KUMAR alias MASTER

07.03.2025

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REGULAR MATTER

COURT NO. 30

HON'BLE MR. JUSTICE SANJEEV NARULA

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REGULAR MATTERS

1. CRL.L.P. 143/2005 WITH CRL.REV.P. 505/2009	CBI Vs. SANJAY BHATIA	NEELAM GROVER, RAKESH TIKKU, PRAKASH GAUTAM, ABHINAV BAJAJ
2. CRL.L.P. 79/2007	SATYA PRAKASH Vs. NIDRESH GOEL	SANJAY SHARMA, B.T. SINGH, M.K. JHA
3. CRL.L.P. 192/2007	SATYA PRAKASH Vs. NIDRESH GOEL	SANJAY SHARMA, B.T. SINGH, M.K. JHA
4. CRL.A. 3/2017 WITH CRL.A. 1202/2016 CRL.A. 1203/2016	OM PRAKASH AND ORS Vs. THE STATE	R S YADAV AND ASSOCIATES
5.. CRL.A. 5/2017	ZAKIR HUSSAIN Vs. STATE	MOHD SHAMI KH
6. CRL.A. 6/2017	RANJIT SINGH CHAUDHARY Vs. STATE (NCT OF DELHI) AND ANR.	VIJAY SHARMA, SUNIL FERNANDES, HARIKISHAN SINGH
7. CRL.A. 7/2017----- CRL.M.A. 9860/2017 CRL.M.A. 10124/2017 CRL.M.A. 6292/2022 WITH CRL.REV.P. 801/2017 CRL.A. 598/2017 CRL.A. 15/2017	KAMLA Vs. STATE (NCT OF DELHI)	SUNIL MEHTA, SUNIL KUMAR MEHTA, NEELAM SHARMA

Other Case filed against same P.S.-FIR No. : (SAGAR PUR-70/2013)

BAIL APPLN. 551/2014 filed by SMT KAMLA (Disposed on : 13-MAR-14)

BAIL APPLN. 1597/2015 filed by JITENDER (Disposed on : 11-AUG-15)

BAIL APPLN. 2122/2015 filed by JITENDER (Disposed on : 06-OCT-15)

BAIL APPLN. 2642/2014 filed by KAMLA (Disposed on : 18-DEC-14)

BAIL APPLN. 2415/2013 filed by KAMLA (Disposed on : 20-DEC-13)

BAIL APPLN. 88/2014 filed by KAMLA (Disposed on : 23-JAN-14)

BAIL APPLN. 2787/2014 filed by JITENDER (Disposed on : 05-JAN-15)

BAIL APPLN. 2097/2014 filed by JITENDER (Disposed on : 22-SEP-14)

BAIL APPLN. 135/2015 filed by JITENDER (Disposed on : 05-FEB-15)

BAIL APPLN. 1730/2014 filed by JITENDER (Disposed on : 01-SEP-14)

BAIL APPLN. 2532/2014 filed by JITENDER (Disposed on : 27-NOV-14)

BAIL APPLN. 2225/2014 filed by JITENDER (Disposed on : 09-OCT-14)

BAIL APPLN. 142/2015 filed by KAMALA (Disposed on : 05-FEB-15)

BAIL APPLN. 1385/2015 filed by KAMLA (Disposed on : 16-JUL-15)

BAIL APPLN. 1177/2015 filed by JITENDER (Disposed on : 03-JUL-15)

BAIL APPLN. 1910/2015 filed by KAMLA (Disposed on : 14-SEP-15)

BAIL APPLN. 2375/2015 filed by JITENDER (Disposed on : 02-NOV-15)

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REGULAR MATTER

BAIL APPLN. 902/2016 filed by KAMLA (Disposed on : 26-JUL-16)
CRL.REV.P. 235/2016 filed by KAMLA & ANR (Disposed on : 17-JUN-16)
BAIL APPLN. 142/2016 filed by JITENDER (Disposed on : 21-JAN-16)
BAIL APPLN. 461/2016 filed by KAMLA (Disposed on : 02-MAR-16)
BAIL APPLN. / filed by JITENDER (D. of Hearing :)
BAIL APPLN. 1621/2016 filed by JITENDER (Disposed on : 31-AUG-16)
CRL.A. 598/2017 filed by STATE (GNCT OF DELHI) (D. of Hearing : 09-FEB-24)
BAIL APPLN. 1349/2014 filed by SMT KAMLA (Disposed on : 09-JUN-14)
CRL.A. 15/2017 filed by JITENDER (D. of Hearing : 09-FEB-24)
CRL.REV.P. 801/2017 filed by STATE (NCT OF DELHI) (D. of Hearing : 14-NOV-17)
P.S.-FIR No. : (SAGAR PUR-70/2013)

8.. CRL.A. 15/2017	JITENDER	SUNIL MEHTA
WITH CRL.REV.P. 801/2017	Vs. STATE (NCT OF DELHI)	
CRL.A. 598/2017		
CRL.A. 7/2017		

Other Case filed against same P.S.-FIR No. : (SAGAR PUR-70/2013)

BAIL APPLN. 551/2014 filed by SMT KAMLA (Disposed on : 13-MAR-14)

BAIL APPLN. 1597/2015 filed by JITENDER (Disposed on : 11-AUG-15)

BAIL APPLN. 2122/2015 filed by JITENDER (Disposed on : 06-OCT-15)

BAIL APPLN. 2642/2014 filed by KAMLA (Disposed on : 18-DEC-14)

BAIL APPLN. 2415/2013 filed by KAMLA (Disposed on : 20-DEC-13)

BAIL APPLN. 88/2014 filed by KAMLA (Disposed on : 23-JAN-14)

BAIL APPLN. 2787/2014 filed by JITENDER (Disposed on : 05-JAN-15)

BAIL APPLN. 2097/2014 filed by JITENDER (Disposed on : 22-SEP-14)

BAIL APPLN. 135/2015 filed by JITENDER (Disposed on : 05-FEB-15)

BAIL APPLN. 1730/2014 filed by JITENDER (Disposed on : 01-SEP-14)

BAIL APPLN. 2532/2014 filed by JITENDER (Disposed on : 27-NOV-14)

BAIL APPLN. 2225/2014 filed by JITENDER (Disposed on : 09-OCT-14)

BAIL APPLN. 142/2015 filed by KAMALA (Disposed on : 05-FEB-15)

BAIL APPLN. 1385/2015 filed by KAMLA (Disposed on : 16-JUL-15)

BAIL APPLN. 1177/2015 filed by JITENDER (Disposed on : 03-JUL-15)

BAIL APPLN. 1910/2015 filed by KAMLA (Disposed on : 14-SEP-15)

BAIL APPLN. 2375/2015 filed by JITENDER (Disposed on : 02-NOV-15)

BAIL APPLN. 902/2016 filed by KAMLA (Disposed on : 26-JUL-16)

CRL.REV.P. 235/2016 filed by KAMLA & ANR (Disposed on : 17-JUN-16)

BAIL APPLN. 142/2016 filed by JITENDER (Disposed on : 21-JAN-16)

BAIL APPLN. 461/2016 filed by KAMLA (Disposed on : 02-MAR-16)

BAIL APPLN. / filed by JITENDER (D. of Hearing :)

BAIL APPLN. 1621/2016 filed by JITENDER (Disposed on : 31-AUG-16)

CRL.A. 598/2017 filed by STATE (GNCT OF DELHI) (D. of Hearing : 09-FEB-24)

BAIL APPLN. 1349/2014 filed by SMT KAMLA (Disposed on : 09-JUN-14)

CRL.A. 7/2017 filed by KAMLA (D. of Hearing : 09-FEB-24)

CRL.REV.P. 801/2017 filed by STATE (NCT OF DELHI) (D. of Hearing : 14-NOV-17)

P.S.-FIR No. : (SAGAR PUR-70/2013)

9. CRL.A. 598/2017-----	STATE (GNCT OF DELHI)	RAJAT KATYAL,ASHISH DUTTA
CRL.M.A. 9114/2017	Vs. KAMLA & ANR	
WITH CRL.A. 15/2017		
CRL.A. 7/2017		
CRL.REV.P. 801/2017		
Other Case filed against same P.S.-FIR No. :(SAGAR PUR-70/2013)		

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REGULAR MATTER

BAIL APPLN. 551/2014 filed by SMT KAMLA (Disposed on : 13-MAR-14)
BAIL APPLN. 1597/2015 filed by JITENDER (Disposed on : 11-AUG-15)
BAIL APPLN. 2122/2015 filed by JITENDER (Disposed on : 06-OCT-15)
BAIL APPLN. 2642/2014 filed by KAMLA (Disposed on : 18-DEC-14)
BAIL APPLN. 2415/2013 filed by KAMLA (Disposed on : 20-DEC-13)
BAIL APPLN. 88/2014 filed by KAMLA (Disposed on : 23-JAN-14)
BAIL APPLN. 2787/2014 filed by JITENDER (Disposed on : 05-JAN-15)
BAIL APPLN. 2097/2014 filed by JITENDER (Disposed on : 22-SEP-14)
BAIL APPLN. 135/2015 filed by JITENDER (Disposed on : 05-FEB-15)
BAIL APPLN. 1730/2014 filed by JITENDER (Disposed on : 01-SEP-14)
BAIL APPLN. 2532/2014 filed by JITENDER (Disposed on : 27-NOV-14)
BAIL APPLN. 2225/2014 filed by JITENDER (Disposed on : 09-OCT-14)
BAIL APPLN. 142/2015 filed by KAMALA (Disposed on : 05-FEB-15)
BAIL APPLN. 1385/2015 filed by KAMLA (Disposed on : 16-JUL-15)
BAIL APPLN. 1177/2015 filed by JITENDER (Disposed on : 03-JUL-15)
BAIL APPLN. 1910/2015 filed by KAMLA (Disposed on : 14-SEP-15)
BAIL APPLN. 2375/2015 filed by JITENDER (Disposed on : 02-NOV-15)
BAIL APPLN. 902/2016 filed by KAMLA (Disposed on : 26-JUL-16)
CRL.REV.P. 235/2016 filed by KAMLA & ANR (Disposed on : 17-JUN-16)
BAIL APPLN. 142/2016 filed by JITENDER (Disposed on : 21-JAN-16)
BAIL APPLN. 461/2016 filed by KAMLA (Disposed on : 02-MAR-16)
BAIL APPLN. / filed by JITENDER (D. of Hearing :)
BAIL APPLN. 1621/2016 filed by JITENDER (Disposed on : 31-AUG-16)
BAIL APPLN. 1349/2014 filed by SMT KAMLA (Disposed on : 09-JUN-14)
CRL.A. 7/2017 filed by KAMLA (D. of Hearing : 09-FEB-24)
CRL.A. 15/2017 filed by JITENDER (D. of Hearing : 09-FEB-24)
CRL.REV.P. 801/2017 filed by STATE (NCT OF DELHI) (D. of Hearing : 14-NOV-17)
P.S.-FIR No. : (SAGAR PUR-70/2013)

10. CRL.A. 10/2017

RAJENDER KUMAR

RAVINDER NARAYAN

Vs. STATE OF NCT OF DELHI

COURT NO.27

HON'BLE MR. JUSTICE JASMEET SINGH

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Meeting No: 916 436 579

REGULAR MATTERS

1 CRL.M.C. 4881/2005
CRL.M.A. 9803/2005

B.K.SOOD
Vs. N.D.M.C

S.K.CHACHRA, ANJANA
GOSAIN, DIGVIJAY RAI, ANAND
PANT, C.S.MISHRA, KANIKA
AGNIHOTRI

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REGULAR MATTER

2 . CRL.M.C. 800/2007 CRL.M.A. 12561/2007 CRL.M.A. 2778/2007 CRL.M.A. 1216/2009	VIPAN KUMAR JAIN & ORS. Vs. STATE OF DELHI & ORS.	RAJNI GUPTA, SANJEEV MAHAJAN, ANURAG AHLUWALIA, RICHA KAPOOR, ANIS DHIGRA, PAWAN NARANG, SANJIV MAHAJAN CHAWLA, PRADEEP DEWAN, SHIVINDER CHOPRA, RAJESH RANJAN
3 . CRL.M.C. 897/2007	MANMOHAN SINGH SAWHNEY Vs. M.C.D.	
4 . CRL.M.C. 1291/2007	VIVEK BATRA Vs. SANDEEP GROVER & ANR	SANJAY CHADHA, R.N.VATS, ANIL SAPRA, UL WATWANI, LOVEKESH SAWHNEY
5 . CRL.M.C. 1431/2007	HARSH KANT SUNGRA Vs. MAMTA & ORS.	K.SUNIL, O.P.BHARTI, O.P.SAXENA, RESPONDENT IN PERSON

COURT NO. 26

HON'BLE MS. JUSTICE NEENA BANSAL KRISHNA

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MEETING NUMBER: 2512 399 8226

PASSWORD: 1234

REGULAR MATTERS

1.. CRL.REV.P. 410/2003 CRL.M.A. 13654/2012	PRITAM SINGH Vs. PREM SINGH & ORS.	M.L.SHARMA, SHANTHA DEVI RAMAN, M.L.YADAV, SANTHA DEVI RAMAN
2. CRL.REV.P. 555/2003	NARENDER SINGH ARORA Vs. STATE (GOVT. OF NCT OF DELHI)	KANCHAN KR.JOSHI, NEERAJ CHAUDHARY, SATISH TAMTA, PARVINDER KHATRA, JAIDEEP MALIK, KAMINI JAISWAL
CRL.REV.P. P.S.-FIR NO. : (SRINIWAS PURI-393/1998)		
3. CRL.REV.P. 13/2005 CRL.M.A. 175/2005 WITH CRL.A. 736./2004 Other Case filed against same P.S.-FIR No. : (SUBHASH PLACE-81/2003) W.P.(CRL) 336/2003 filed by SATWANTI DEVI (Disposed on : 27-MAR-03) W.P.(CRL) 1139/2003 filed by SATWANTI DEVI (Disposed on : 13-FEB-04) CRL.M.C. 5275/2003 filed by BHARAT LAL (Disposed on : 11-FEB-04) CRL.A. 736/2004 filed by JAIPAL CHAUHAN (D. of Hearing : 25-FEB-05) P.S.-FIR No. : (SUBHASH PLACE-81/2003)	SATWANTI DEVI Vs. JAIPAL CHAUHAN	KAMLESH MAHAJAN, NEELAM GROVER, R.P. KHATANA, AAKASH NAVAL

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REGULAR MATTER

4. CRL.REV.P. 39/2005	RAM AVTAR AGGARWAL Vs. STATE	VINAY THAKUR,MAYANK GOEL, P.R. THAKUR,V.K.MALIK
5. CRL.REV.P. 80/2005	BIJENDER KUMAR GUPTA Vs. STATE	MAYANK GOEL,PAWAN SHARMA
6. CRL.REV.P. 304/2005 P.S.-FIR No. : (VIVEK VIHAR-36/1999)	SAROJ Vs. GOVT. OF N.C.T. OF DELHI	SUBHASH CHANDER GARG, BALDEV MALIK,RAHUL KR SINGH
7. CRL.REV.P. 421/2005 P.S.-FIR No. : (CONNAUGHT PLACE-68/1985)	ASHWANI KUMAR BHASIN Vs. STATE	MUKESH KALIA
8. CRL.REV.P. 481/2005	RAVI KUMAR Vs. N.C.T. OF DELHI &ORS.	H.R.KHAN SUHEL,SAHIL,M.P. SINGH,PAWAN SHARMA,P MISHRA,IMTIAZ AHMED M.L.YADAV
9 CRL.REV.P. 343/2006	DEPENDERJEET SINGH SACHDEVA Vs. STATE OF NCT OF DELHI	K.SULTAN SINGH,V.K. MALIK,PAWAN SHARMA, AMIT SHARMA,R N VATS
10. CRL.REV.P. 369/2006 CRL.M.A. 4988/2006	JAGAMAL SINGH YADAV Vs. ASHOK KUMAR & ORS.	JAVED AHMED,FAZAIL AHMED, B.K.SHARMA,R.N.VATS, ZAFAR SADIQUE
11. CRL.REV.P. 457/2006 P.S.-FIR No. : (PRASAD NAGAR-328/1992)	SURJEET SINGH Vs. STATE OF NCT OF DELHI	ARUN KUMAR GUPTA,PAWAN SHARMA,V.K.MALIK,JATTAN SINGH,AMIT SHARMA
12. CRL.REV.P. 881/2006----- WITH CRL.REV.P. 917/2006 CRL.A. 832/2006	MAHESH AHUJA Vs. SANDEEP MER & ANR.	S.C.LADI,R.N.VATS,ANURAG JAIN,PAWAN SHARMA,ARUN AGGARWAL & ASSOC.

Other Case filed against same P.S.-FIR No. : (VIKAS PURI-140/2002)
CRL.M.C. 496/2003 filed by SANDEEP MER (Disposed on : 29-AUG-03)
CRL.REV.P. 258/2003 filed by VIJAY MER. (Disposed on : 05-NOV-03)
CRL.REV.P. 255/2003 filed by SONIA ARORA (Disposed on : 05-NOV-03)
BAIL APPLN. 1621/2006 filed by SANDEEP MER (Disposed on : 27-JUL-06)
CRL.A. 832/2006 filed by SANDEEP MER (D. of Hearing : 17-JAN-23)
CRL.A. 223/2006 filed by SUSHIL KUMAR @ SHUNTTY (D. of Hearing : 02-MAY-06)
CRL.A. filed by MAHESH AHUJA (D. of Filing : 30-NOV-06) Diary No. : 40684/2006
P.S.-FIR No. : (VIKAS PURI-140/2002)

13. CRL.A. 832/2006		SANDEEP MER	ANURAG JAIN,SUNIL
WITH CRL.REV.P. 881/2006		Vs. STATE NCT OF DELHI	KAPOOR,PRATIMA KUMARI,
			ARUN AGGARWAL & ASSOC

Other Case filed against same P.S.-FIR No. : (VIKAS PURI-140/2002)
CRL.M.C. 496/2003 filed by SANDEEP MER (Disposed on : 29-AUG-03)
CRL.REV.P. 258/2003 filed by VIJAY MER. (Disposed on : 05-NOV-03)
CRL.REV.P. 255/2003 filed by SONIA ARORA (Disposed on : 05-NOV-03)
BAIL APPLN. 1621/2006 filed by SANDEEP MER (Disposed on : 27-JUL-06)

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REGULAR MATTER

CRL.REV.P. 881/2006 filed by MAHESH AHUJA (D. of Hearing : 17-JAN-23)

CRL.A. 223/2006 filed by SUSHIL KUMAR @ SHUNTTY (D. of Hearing : 02-MAY-06)

CRL.A. filed by MAHESH AHUJA (D. of Filing : 30-NOV-06) Diary No. : 40684/2006

P.S.-FIR No. : (VIKAS PURI-140/2002)

14. CRL.REV.P. 917/2006-----|

MAHESH AHUJA

S.C.LADI,MALIK VK,NAVEEN

CRL.M.A. 13765/2006

Vs. VIJAY MER & ORS.

SHARMA,ANURAG JAIN,ARUN AGGARWAL

WITH CRL.A. 832/2006

NOTE: EXACT NUMBER OF THE REGULAR MATTER SHALL BE ALLOCATED LATER ON.

200 CRL.REV.P. 440/2009

VIRENDER TIWARI

V.K. SHUKLA,LOVEKESH SAWHNEY

Vs. STATE

CRL.REV.P. P.S.-FIR NO. : (NANGLOI-1041/1996)

FOR 30.1.2025

COURT NO. 49

HON'BLE MR.JUSTICE DINESH KUMAR SHARMA

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THE REGULAR MATTERS IN WHICH DATE HAS ALREADY BEEN FIXED SHALL BE TAKEN UP IN THE CATEGORY 'AFTER NOTICE MISCELLANEOUS MATTERS'

REGULAR MATTERS

1. RFA 583/2006-----FOR 9.5.2025,2. RFA 479/2007,4. RFA 69/2008-----FOR 16.5.2025,3. RFA 499/2007-----FOR 14.5.2025,5. RFA 97/2008-----FOR 21.5.2025,6. RFA 126/2008-----FOR 22.5.2025,7. RFA 148/2008-----FOR 20.5.2025
8. RFA 196/2008-----FOR 23.5.2025,9. RFA 248/2008-----FOR 26.5.2025,10. RFA 280/2008-----FOR 21.5.2025
12 RFA 298/2008-----FOR 15.5.2025,13. RFA 380/2008-----FOR 19.5.2025 ,14. RSA 8/2010-----FOR 14.5.2025,17. RFA 727/2010-----FOR 3.2.2025,18. RFA 728/2010-----FOR 21.5.2025 ,20. RFA 739/2010-----FOR 22.5.2025

11 . RSA 8/2005

NAIN SINGH & ANR.

SUDHIR NANDRAJOG,TATNI

Vs. LATIF

BASU,T.S.UPADHYAY,VIKARAM,ANKIT

JAIN,TS SINGH,BHACHAWAT &

ASSOCIATES

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REGULAR MATTER

15. RFA 37/2010	RAHIMUDDIN & ANR Vs. MASJID NOOR AHMED & ORS	ARVIND KUMAR GUPTA,RAJINDER MATHUR,AK GUPTA,PRIYANK SHARMA,S Q KAZIM
16. RFA 726/2010	MUTHOOT LEASING & FINANCE LTD Vs. HARISH CHAWLA & ORS	SS SOBTI
19. RFA 736/2010	KHALIL AHMED Vs. SAJJAN MIYAN & ANR	HIMAL AKHTAR,MOHD ASIF,ZAFIR SADIQUE,SHAHZEB AHMED

CASES OF PERSONS ABOVE 65 YRS. OF AGE (REGULAR MATTER)

21 RFA 451/2010	MS FRANKLIN Vs. DEEP MEHRA & ANR	GB SEWAK,JC MAHINDRO,SUDHANSHU M KUMAR,B P SINGH,AFTAB RASHEED
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REGULAR MATTERS

22 RFA 742/2010	HARISH CHANDER Vs. INTERNATIONAL PLANNED PARENTHOOD FEDERATION	RAHUL KUMAR
23 RFA 745/2010	RAM KISHORE ARORA Vs. BHARAT SUPARI TRADERS	NK JAIN
24 RFA 748/2010 CM APPL. 19287/2010	DELHI TRANSPORT CORPORATION Vs. SECY CUM LABOUR COMMISSIONER & ANR	JS BHASIN,UDAY N TIWARI
25 RFA 752/2010	MUNICIPAL CORPORATION OF DELHI Vs. POSHAKI MAL BULAKI DAS	MUKESH GUPTA
26 RFA 759/2010	MAMTA SHARMA & ANR Vs. SUMITRA DEVI & ANR	CS BHANDARI,ALOK SHARMA
27 RFA 764/2010	CONVEST BUILDCON PVT LTD Vs. BUDH PAL & ORS	RAJESH KUMAR,SANTOSH PANDEY,DEEPAK TYAGI

07.03.2025

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REGULAR MATTER

COURT NO. 25

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REGULAR MATTERS

- | | | |
|---|-----------------------------|---|
| 1. CRL.A. 2/2007
WITH CRL.A. 1031/2006 | HAROON HUSSAIN
Vs. STATE | MUKESH KALIA, SUNIL
KAPOOR, AJAY SINGH SAINI, VIJAY
KR. SHARMA, |
|---|-----------------------------|---|

Other Case filed against same P.S.-FIR No. : (LODHI COLONY-41/2005)
CRL.A. 1031/2006 filed by ANWAR (D. of Hearing : 29-11-2021)
CRL.A. P.S.-FIR No. : (LODHI COLONY-41/2005)

- | | | |
|-------------------|--------------------------------------|---|
| 2. CRL.A. 40/2007 | MITHLESH alias RAJU
Vs. THE STATE | THRU DISTT JAIL
ROHINI, V.K. RAINA, AMIT
SHARMA, MALLIKA PARMAR |
|-------------------|--------------------------------------|---|

CRL.A. P.S.-FIR No. : (NARELA-130/2004)

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| 3. CRL.A. 140/2007 | REKHA alias RAZIA
Vs. THE STATE NCT OF DELHI | BALDEV RAJ, (DHCLSC), ANIL
SONI, RAJAT KATYAL |
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CRL.A. P.S.-FIR No. : (SPECIAL BRANCH LODHI ROAD-2/2006)

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| 4. CRL.A. 145/2007 | ARSHAD AND ORS.
Vs. STATE | SUNIL KAPOOR, AMIT SHARMA,
ISHA KHAMA, MAROOF AHMAD,
ANSAR NAEEM |
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| 5. CRL.A. 155/2007 | UDAI PAL
Vs. STAT | B.K.KAPOOR/JAIL 5,
RAJESH
KUMAR PASSEY, VARUN MATHUR |
|--------------------|----------------------|--|

CRL.A. P.S.-FIR No. : (MAYUR VIHAR-426/2005)

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| 6. CRL.A. 159/2007
WITH CRL.A. 225/2007 | KISHAN PAL & ANR.
Vs. STATE | M.M.KHAN, AMIT SHARMA, AMIT
YADAV, JITENDER SETHI, RP
LUTHRA, R.P. LUTHRA |
|--|--------------------------------|---|

Other Case filed against same P.S.-FIR No. : (SPECIAL BRANCH LODHI ROAD-35/2004)
BAIL APPLN. 2055/2004 filed by BHAGWAN DASS (Disposed on : 19-05-2005)
CRL.A. 891/2010 filed by ABDUL MALIK (Disposed on : 28-02-2014)
W.P.(CRL) 690/2014 filed by MOHD ASLAM (Disposed on : 04-04-2014)
W.P.(CRL) 699/2014 filed by MOHD SAHID @ ANTHONY BABA (Disposed on : 16-04-2014)
W.P.(CRL) 68/2015 filed by MOHD. SHAHID @ ANTONY BABA (Disposed on : 09-01-2015)
W.P.(CRL) 2114/2014 filed by MOHD. ASLAM (Disposed on : 10-11-2014)
W.P.(CRL) P.S.-FIR No. : (SPECIAL BRANCH LODHI ROAD-35/2004)

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REGULAR MATTER

7. CRL.A. 225/2007 WITH CRL.A. 159/2007	MANGLI RAM alias MANGAL Vs. STATE	R.S.GUPTA,SURESH JHA,NAVEEN SHARMA,MN DUDEJA,RP LUTHRA,R.P. LUTHRA
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Other Case filed against same P.S.-FIR No. : (KAMLA MARKET-35/2004)
CRL.A. 269/2009 filed by BHAGWAN DASS (Disposed on : 01-10-2013)
CRL.A. P.S.-FIR No. : (KAMLA MARKET-35/2004)

8. CRL.A. 201/2007	BRAHM DEV Vs. STATE	GAGAN MINOCHA,SUNIL KAPOOR,DAVENDER KUMAR,NAVEEN SHARMA,RAJAT KATYAL
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CRL.A. P.S.-FIR No. : (KALYAN PURI-416/1996)

9. CRL.A. 202/2007	MOHD. ASHKEEN Vs. STATE	SANJEEV KUMAR, RAJAT KATYAL, K.K.SHARMA
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10 CRL.A. 203/2007	BIRJESH AND ORS. Vs. STATE OF DELHI	SUNIL KAPOOR, ISHA KHAMA, M.L.YADAV
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11. CRL.A. 204/2007----- WITH CRL.A. 214/2007 CRL.A. 235/2007 CRL.A. 278/2007	DAYA NAND Vs. STATE	AMIT SHARMA, B.G.SHARMA, RAJAT KATYAL, MANU BANSAL
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Other Case filed against P.S.-FIR No. : (KANJHAWALA-90/2001)
CRL.M.C. 2057/2001 filed by LALIT AGARWAL (Disposed on : 2001-05-30) and P.S.-FIR No. : (KANJHAWALA-90/2001)
CRL.M.C. 885/2002 filed by SUDHIR KUMAR (Disposed on : 2002-10-03) and P.S.-FIR No. : (KANJHAWALA-90/2001)
CRL.M.C. 458/2002 filed by ANUPAM SHARMA (Disposed on : 2002-05-22) and P.S.-FIR No. : (KANJHAWALA-90/2001)
BAIL APPLN. 2501/2005 filed by ANUPAM SHARMA & ANR. (Disposed on : 2006-07-25) and P.S.-FIR No. : (KANJHAWALA-90/2001)
CRL.A. 278/2007 filed by ANUPAM SHARMA (D. of Hearing : 2022-04-29) and P.S.-FIR No. : (KANJHAWALA-90/2001)
CRL.A. 214/2007 filed by SUDHIR KUMAR (D. of Hearing : 2022-04-29) and P.S.-FIR No. : (KANJHAWALA-90/2001)
CRL.A. 235/2007 filed by RAVINDER KUMAR (D. of Hearing : 2022-04-29) and P.S.-FIR No. : (KANJHAWALA-90/2001)
CRL.M.C. / filed by SUDHIR KUMAR & ANR (D. of Hearing :) and P.S.-FIR No. : (KANJHAWALA-90/2001)
P.S.-FIR No. : (KANJHAWALA-90/2001)

12. CRL.A. 214/2007 	SUDHIR KUMAR Vs. STATE	SUNIL KAPOOR, ACHLA VASHISHT, RAJAT KATYAL, MR.I.R.SINGH
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13. CRL.A. 235/2007 CRL.M.A. 9835/2009 WITH CRL.A. 214./2007 	RAVINDER KUMAR Vs. STATE NCT DELHI	SUNIL KAPOOR, RASHMI SHARMA, AMIT SHARMA, A.K.GUPTA, NILOFAR QURESHI (DHCLSC), RISHI PAL SINGH, RAJAT KATYAL, MUKESH SHARMA
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14 . CRL.A. 278/2007-----	ANUPAM SHARMA Vs. STATE	RAJAT KATYAL, SUBODH K.PATHAK
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07.03.2025

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REGULAR MATTER

COURT NO.51

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DISPOSED OFF (5)

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RC.REV. DISPOSED OFF CASES (21)

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W.P. (C) 62/2001, W.P. (C) 703/2001, W.P. (C) 8483/2008, W.P. (C) 4450/2007, W.P. (C) 6538/2007
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WPC 885/2011, WPC 5334/2010, 4. W.P. (C) 14525/2005, 5. W.P. (C) 19542/2005, 7. W.P. (C) 3996/2006, 8. W.P. (C) 4608/2006, 15. W.P. (C) 135/2012, 18. W.P. (C) 5091/2012, 19. W.P. (C) 755/2013, 20. W.P. (C) 12231/2016, 5. W.P. (C) 4062/2007, 8. W.P. (C) 795/2011, 4. W.P. (C) 4444/2007, 5. W.P. (C) 757/2008, 9. W.P. (C) 1766/2011

1. W.P. (C) 16641/2004, 2. W.P. (C) 3252/2008, 3. W.P. (C) 4240/2008, 4. W.P. (C) 6088/2008
5. W.P. (C) 7301/2008, 6. W.P. (C) 3624/2010, 7. W.P. (C) 4704/2010, 9. W.P. (C) 5630/2010, 10. W.P. (C) 5659/2010, 14. W.P. (C) 6260/2010, 15. W.P. (C) 6291/2010, 18. W.P. (C) 8910/2011, 19. W.P. (C) 2093/2012, 20. W.P. (C) 5955/2012, 21. W.P. (C) 7149/2012, 2. W.P. (C) 8542/2008, 3. W.P. (C) 7738/2009, 6. W.P. (C) 9485/2009, 21. W.P. (C) 3174/2012, 22. W.P. (C) 3889/2012, 23. W.P. (C) 4461/2012, 24. W.P. (C) 5381/2012

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REGULAR MATTERS [CASES RELATED TO THE COAL BLOCKS]

- | | | | |
|---|--|--|-------------|
| 1. | CRL.A. 576/2023
CRL.M. (BAIL) 1049/2023 | DEVENDRA DARDA
Vs. CENTRAL BUREAU OF
INVESTIGATION | MUKUL MALIK |
| Other Case filed against same P.S.-FIR No. : (CBI-219-2012-E-0010)
W.P. (CRL) 298/2014 filed by ANAND JAYASWAL (Disposed on : 12-03-2014)
CRL.A. 575/2023 filed by MANOJ KUMAR JAYASWAL (D. of Hearing : 11-09-2024)
CRL.A. 648/2023 filed by H C GUPTA (D. of Hearing : 23-08-2024)
CRL.A. 646/2023 filed by KS KROPHA (D. of Hearing : 23-08-2024)
CRL.A. 574/2023 filed by VIJAY DARDA (D. of Hearing : 11-09-2024)
CRL.A. 38/2024 filed by JLD YAVATMAL ENERGY LTD (D. of Hearing : 11-09-2024)
CRL.A. P.S.-FIR No. : (CBI-219-2012-E-0010) | | | |
| 2. | CRL.A. 646/2023
WITH CRL.A. 648/2023 | KS KROPHA
Vs. CENTRAL BUREAU OF
INVESTIGATION | RAHUL TYAGI |
| Other Case filed against same P.S.-FIR No. : (CBI-219-2012-E-0010)
W.P. (CRL) 298/2014 filed by ANAND JAYASWAL (Disposed on : 12-03-2014)
CRL.A. 575/2023 filed by MANOJ KUMAR JAYASWAL (D. of Hearing : 11-09-2024)
CRL.A. 648/2023 filed by H C GUPTA (D. of Hearing : 23-08-2024)
CRL.A. 576/2023 filed by DEVENDRA DARDA (D. of Hearing : 23-08-2024)
CRL.A. 574/2023 filed by VIJAY DARDA (D. of Hearing : 11-09-2024)
CRL.A. 38/2024 filed by JLD YAVATMAL ENERGY LTD (D. of Hearing : 11-09-2024)
CRL.A. P.S.-FIR No. : (CBI-219-2012-E-0010) | | | |
| 3. | CRL.A. 648/2023 | H C GUPTA
Vs. CENTRAL BUREAU OF
INVESTIGATION | RAHUL TYAGI |
| Other Case filed against same P.S.-FIR No. : (CBI-219-2012-E-0010)
W.P. (CRL) 298/2014 filed by ANAND JAYASWAL (Disposed on : 12-03-2014)
CRL.A. 575/2023 filed by MANOJ KUMAR JAYASWAL (D. of Hearing : 11-09-2024)
CRL.A. 576/2023 filed by DEVENDRA DARDA (D. of Hearing : 23-08-2024)
CRL.A. 646/2023 filed by KS KROPHA (D. of Hearing : 23-08-2024)
CRL.A. 574/2023 filed by VIJAY DARDA (D. of Hearing : 11-09-2024)
CRL.A. 38/2024 filed by JLD YAVATMAL ENERGY LTD (D. of Hearing : 11-09-2024)
CRL.A. P.S.-FIR No. : (CBI-219-2012-E-0010) | | | |
| 4. | CRL.A. 667/2023
WITH CRL.A. 648/2023 | KC SAMRIA
Vs. CENTRAL BUREAU OF
INVESTIGATION | RAHUL TYAGI |

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REGULAR MATTER

CRL.A. P.S.-FIR No. : (CBI-219-2012-E-0019)

REGULAR MATTERS

- 1 . CRL.A. 181/2009-----| MOHD. IRFAN ASHIESH KUMAR, G.P. THAREJA
WITH CRL.A. 197/2009 | Vs. CBI
- 2 . CRL.A. 197/2009-----| ASGAR ALI ASHISH KUMAR, MR.ARVIND
Vs. C.B.I. KR.PATEL
- 3 CRL.A. 288/2009 AJAY alias DAINAL alias DAINI LOVEKESH SAWHNEY, S.K. PANDEY
Vs. STATE
P.S.-FIR No. : (SHAKARPUR-861/2007)
- 4 CRL.A. 544/2009 RAJESH M P SINGH, VIRENDER PARTAP
Vs. THE STATE SINGH (DHCLSC)

P.S.-FIR No. : (SHALIMAR BAGH-344/2005)
- 5 . CRL.A. 664/2009 PREM KHANNA R.K.SINHA,R.S.PRASAD,
CRL.M.A. 10579/2009 Vs. UOI & ANR. BALAJ SUBRAMANIAN &
SIDDHARTH NATH
- 6 . CRL.A. 754/2009 PARMEET SINGH SANDHU S.SATYANARAYAN,RISHAB
Vs. B.S.E.S.RAJDHANI POWER RAJ JAIN,M.S.VINAIK
LTD.
- 7 . CRL.A. 784/2009 SHIVA TEXYARN LTD. TRIDEEP PAIS,ABINASH
Vs. ASHOK KRIPLANI KUMAR MISHRA
- 8 . CRL.A. 824/2009 SURENDER SINGH MUKESH KALIA,M.P.
Vs. STATE SINGH,ANKUR SHARMA,
SUNITA KAPIL,VNC

P.S.-FIR No. : (S.P. BADLI-337/2007)
- 9 . CRL.A. 842/2009 PAPPU MANIKA TRIPATHY (DHCLSC)
Vs. STATE (GNCT) OF DELHI

Other Case filed against same P.S.-FIR No. : (AMBEDKAR NAGAR-424/2006)
BAIL APPLN. 1003/2007 filed by PAPPU (Disposed on : 09-MAY-07)
BAIL APPLN. 2243/2008 filed by PAPPU (Disposed on : 11-FEB-09)
P.S.-FIR No. : (AMBEDKAR NAGAR-424/2006)
10. CRL.A. 850/2009 MUNNE KHAN VIKAS ARORA,O.P.
Vs. STATE N.C.T. OF DELHI SAXENA,AJAY RAI

Other Case filed against same P.S.-FIR No. : (LODHI COLONY-114/2002)
CRL.M.C. 1666/2002 filed by MUNNAY KHAN (Disposed on : 31-JUL-02)
W.P.(CRL) 691/2002 filed by NAGINA & ORS. (Disposed on : 26-JUN-02)
CRL.M.C. 3247/2002 filed by MUNNAY KHAN (Disposed on : 01-NOV-02)

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REGULAR MATTER

CRL.REV.P. 119/2004 filed by MUNNE KHAN (Disposed on : 25-FEB-04)
P.S.-FIR No. : (LODHI COLONY-114/2002)

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REGULAR MATTERS

1. CRL.A. 678/2003 CHETAN YADAV ROOPESH KR.SHARMA
CRL.M.A. 2575/2003 Vs. STATE OF DELHI
P.S.-FIR No. : (NAND NAGRI-379/2001)
2. CRL.A. 686/2003-----| AMARJEET alias CHUNNU SK KAPOOR, R.L.BHAGAT AND
CRL.M.A. 2596/2003 | Vs. STATE ASSOCIATES
Other Case filed against P.S.-FIR No. : (KOTLA MUBARAKPUR-362/1999)
CRL.A. 695/2003 filed by AJAY (D. of Hearing : 12-JAN-04)
CRL.A. 691/2003 filed by SANJAY (D. of Hearing : 12-JAN-04)
CRL.A. 758/2003 filed by SURESH (D. of Hearing : 12-JAN-04)
P.S.-FIR No. : (KOTLA MUBARAKPUR-362/1999)
3. CRL.A. 691/2003-----| SANJAY R.L.BHAGAT
Vs. STATE
Other Case filed against P.S.-FIR No. : (KOTLA MUBARAKPUR-362/1999)
CRL.A. 686/2003 filed by AMARJEET @ CHUNNU (D. of Hearing : 02-DEC-10)
CRL.A. 695/2003 filed by AJAY (D. of Hearing : 12-JAN-04)
CRL.A. 758/2003 filed by SURESH (D. of Hearing : 12-JAN-04)
P.S.-FIR No. : (KOTLA MUBARAKPUR-362/1999)
4. CRL.A. 695/2003 AJAY R.L.BHAGAT
CRL.M.A. 2647/2003 Vs. STATE

Other Case filed against P.S.-FIR No. : (KOTLA MUBARAKPUR-362/1999)
CRL.A. 686/2003 filed by AMARJEET @ CHUNNU (D. of Hearing : 02-DEC-10)
CRL.A. 691/2003 filed by SANJAY (D. of Hearing : 12-JAN-04)
CRL.A. 758/2003 filed by SURESH (D. of Hearing : 12-JAN-04)
P.S.-FIR No. : (KOTLA MUBARAKPUR-362/1999)
- 5 . CRL.A. 758/2003 SURESH R.L.BHAGAT
CRL.M.A. 2901/2003 Vs. STATE
Other Case filed against P.S.-FIR No. : (KOTLA MUBARAKPUR-362/1999)
CRL.A. 686/2003 filed by AMARJEET @ CHUNNU (D. of Hearing : 02-DEC-10)
CRL.A. 695/2003 filed by AJAY (D. of Hearing : 12-JAN-04)
CRL.A. 691/2003 filed by SANJAY (D. of Hearing : 12-JAN-04)
P.S.-FIR NO. : (KOTLA MUBARAKPUR-362/1999)

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REGULAR MATTER

6.	CRL.A. 768/2003-----	ABDUL SALAM alias BHURA	KUNWAR & CO.,SUNIL KAPOOR
	WITH CRL.A. 160/2004	Vs. STATE (GOVT. OF NCT)	
	CRL.A. P.S.-FIR No. : (MALVIYA NAGAR-638/1998)		
7.	CRL.A. 160/2004	SHIBU RAZA	KUNWAR & CO.,KA ALI,SUNIL K
	CRL.M.A. 1849/2004	Vs. STATE GOVT. OF N.C.T. OF	KAPOOR
	WITH CRL.A. 276/2004	DELHI	
	Other Case filed against same P.S.-FIR No. : (MALVIYA NAGAR-635/1998)		
	CRL.A. 276/2004 filed by TAHIR (D. of Hearing : 06-11-2012)		
	CRL.A. P.S.-FIR No. : (MALVIYA NAGAR-635/1998)		
8.	CRL.A. 276/2004-----	TAHIR	KUNWAR & CO.,MR.SUNIL K.
	WITH CRL.A. 768/2003	Vs. STATE	KAPOOR,MR.SUMEET VERMA/JAIL
			2,MS.RAKHI NIGAM/JAIL
			2,MS.RAKHI NIGAM
	Other Case filed against same P.S.-FIR No. : (MALVIYA NAGAR-635/1998)		
	CRL.A. 160/2004 filed by SHIBU RAZA (D. of Hearing : 18-02-2025)		
	CRL.A. P.S.-FIR No. : (MALVIYA NAGAR-635/1998)		
9.	CRL.A. 811/2003	AJAY alias SHANTU	PRADEEP CHOUDHARY,SUNIL
		Vs. STATE (NCT OF DELHI)	KAPOOR,ARVIND KR. GUPTA
	CRL.A. P.S.-FIR No. : (ASHOK VIHAR-202/2002)		
10	CRL.A. 812/2003	PRABHU DAYAL	VIKAS SHARMA,ROOPESH,SHARMA
		Vs. THE STATE	
	CRL.A.	P.S.-FIR	NO. : (GOKULPURI-281/2000)

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1. W.P. (C) 12510/2009	AIR FORCE EDUCATIONAL AND CULTURAL SOCIETY Vs. SH. RAMESH N. GANDHI	S K DUBEY
2. W.P. (C) 13346/2009	INDIAN COUNCIL FOR CHILD WELFARE AND ANR Vs. SH. VIJAY RAJ SINGH	NIKHIL NAYYAR, B.V. NIREN, SANJOY GHOSE
3. W.P. (C) 13490/2009	UNION OF INDIA Vs. MILAP CORARIA	PAVAN NARANG
4. W.P. (C) 13981/2009	SUNITA KAUSHIK Vs. SH. KANHIYA LAL	VIVEK KUMAR TANDON
5. W.P. (C) 440/2010 CRL.M.A. 2985/2010	MATHA MINERALS PVT LTD Vs. UOI AND ORS	J SAGAR ASSOCIATES, PRASHANT KUMAR, NARESH KAUSHIK, DAYAN KRISHNAN
6. W.P. (C) 1397/2010	UNION OF INDIA Vs. P. RAJA RAO	ATUL NANDA, R. SANTHAN
7. W.P. (C) 3697/2010 CRL.M.A. 5678/2011	MANOHAR SINGH Vs. NTPC	KRISHNAN & C. MOHAN RAO MANOHAR SINGH, BHARAT SANGAL
8. W.P. (C) 3980/2010----- CM APPL. 7933/2010 WITH W.P. (C) 3999/2010 	VANDANA ENERGY & STEEL PVT. LTD. Vs. UNION OF INDIA & ORS	KIRTI MISHRA, PRAVEENA GAUTAM, NAVEEN KUMAR
9. W.P. (C) 3999/2010----- CM APPL. 7965/2010	VANDANA ENERGY AND STEEL PVT LTD Vs. UOI AND ORS	KIRTI MISHRA, NAVEEN KUMAR
10. W.P. (C) 4764/2010	THE INSTITUTE OF CHARTED ACCOUNTANTS OF INDIA Vs. MAHAMADASALAM KASAMBHAI KHATRI	RAKESH AGARWAL
11. W.P. (C) 6141/2010	UOI Vs. RC GUPTA	NEERAJ CHAUDHARI
12. W.P. (C) 7890/2010--- 	DIRECTORATE OF ENFORCEMENT Vs. C.S.KUPPURAJ & ANR.	RAJSHEKHAR RAO
13. W.P. (C) 9028/2011---	DIRECTOR OF ENFORCEMENT Vs. SUBHASH CHANDRA AGRAWAL	RAJSHEKHAR RAO, PRASHANT BHUSHAN
14. W.P. (C) 7999/2010----- WITH W.P. (C) 5961/2012 W.P. (C) 4810/2011 W.P. (C) 4506/2011 W.P. (C) 5323/2011 W.P. (C) 5465/2011 W.P. (C) 5813/2011 W.P. (C) 5334/2011---->[FOR 4.4.2025 IN ANMM]	ANITA J GURSAHANI & ANR. Vs. CHIEF GENERAL MANAGER (FIN)/CPIO & ORS	SUDARSHAN RAJAN, VIKAS PAHWA
15. W.P. (C) 4506/2011 CM APPL. 9165/2011 CM APPL. 1165/2012	CENTRAL BUREAU OF INVESTIGATION THROUGH ANIL PALTA DIG OF POLICE & CPIO, CBI Vs. KRISHNANAND TRIPATHI	NARENDER MANN, K. TRIPATHI, GIRIJA KRISHAN VERMA, RV SINHA
16. W.P. (C) 4810/2011 CM APPL. 18272/2012 WITH W.P. (C) 5813/2011	CENTRAL BUREAU OF INVESTIGATION Vs. P.C. SRUVASTAVA	NARENDER MAAN, RAVI SHANKAR, RS KUMAR, P C SRIVASTAVA, CAV, RV SINHA

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17. W.P. (C) 5323/2011 WITH W.P. (C) 5813/2011 W.P. (C) 5465/2011	CENTRAL BUREAU OF INVESTIGATION Vs. KRISHNANAND TRIPATHI	NARENDRA MANN,GIRIJA KRISHAM VARMA,RV SINHA
18. W.P. (C) 5465/2011	CENTRAL BUREAU OF INVESTIGATION Vs. ANIL KUMAR DHYANI	NARENDER MAAN,RV SINHA
19. W.P. (C) 5813/2011	CENTRAL BUREAU OF INVESTIGATION Vs. P.C.SRIVASTAVA	NARENDER MANN,PC SRIVASTAVA,CAV,RV SINHA
20. W.P. (C) 5961/2012-----	CENTRAL BUREAU OF INVESTIGATION Vs. SHRI LSUBHASH CHANDRA AGGARWAL	R.V.SINHA,PRASANTA VARMA
21. W.P. (C) 1886/2011	VINAY JAIDKA Vs. COL.O.P.RAMPAL	PETIONER IN PERSON
22. W.P. (C) 3780/2011	RAVINDER KUMAR MALIK Vs. DELHI POLICE THR. THE COMMISSIONER OF POLICE & ORS	PETIONER IN PERSON,RUCHI SINDHWANI,SATYAKAM
23. W.P. (C) 4760/2011 CM APPL. 9666/2011	CPIO AND AIGP Vs. DHARAMBIRKHATTAR	DAYAN KRISHNAN,PRASHANT SINGH
24. W.P. (C) 4909/2011	BSNL Vs. ANITA SHARMA	DINESH AGNANI
25. W.P. (C) 4911/2011 CM APPL. 9967/2011	MINISTRY OF RAILWAYS Vs. PR SAHARE	ASHWANI BHARDWAJ
26. W.P. (C) 6855/2011----- WITH W.P. (C) 7161/2011	SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA Vs. DK BHAUMIK	LEENA TUTEJA
27. W.P. (C) 7161/2011-----	SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA Vs. AMRIT PANDE	LEENA TUTEJA
28. W.P. (C) 7016/2011----- WITH W.P. (C) 1139/2012 W.P. (C) 4002/2014 W.P. (C) 4009/2014 W.P. (C) 6768/2013---->FOR 30.1.2025 IN ANMM W.P. (C) 10860/2016	RITA SEN Vs. GNCT AND ORS	PUNEET MITTAL,SHOBHA,PD GUPTA,KHAGESH B. JHA
29. W.P. (C) 1139/2012	MOUNT ST. MARY'S HIGH SCHOOL Vs. GOVT. OF NCT OF DELHI AND ANR	RAJIV KR.CHOUDHARY,SANGEETA SONDHI
30. W.P. (C) 2889/2012	INDIA INTERNATIONAL CENTRE Vs. AMRIT MEHTA AND ANR	PRATAP VENUGOPAL
31. W.P. (C) 4002/2014 CM APPL. 8049/2014	DIRECTORATE OF EDUCATION Vs. RAJWANTI AGGARWAL	VIVEK KUMAR TANDON,NARESH KAUSHIK,NAUSHAD AHMED KHAN
32. W.P. (C) 4009/2014 CM APPL. 8066/2014	DIRECTORATE OF EDUCATION Vs. RAJWANTI AGGARWAL	VIVEK KUMAR TANDON,NARESH KAUSHIK,NAUSHAD AHMED KHAN
33. W.P. (C) 10860/2016----- CM APPL. 42554/2016	CONSTITUTION CLUB OF INDIA Vs. SUBHASH CHANDRA AGRAWAL	SAIF MAHMOOD,PRANAV SACHDEVA
34. W.P. (C) 7340/2011	PUBLIC INFORMATION OFFICER Vs. P.D.GUPTA	RAJIV BANSAL,SONIA SHARMA,AK TIWARI
35. W.P. (C) 306/2012 CM APPL. 643/2012	NATIONAL BOARD OF EXAMINATIONS	RAKESH GOSAIN

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REGULAR MATTER

36. W.P. (C) 1628/2012 CM APPL. 8643/2016	Vs. SAURABH YADAV RICHARD GABRIEL Vs. UOI & ANR	AMIR Z SINGH PASRICH, SHADAN FARASAT
37. W.P. (C) 2795/2012	TELECOM REGULATORY AUTHORITY OF INDIA Vs. VIRAJOO KUMAR	SAKET SIKRI, MANEESHA DHIR, ANKUR SOOD

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REGULAR MATTERS

1. MAC.APP. 195/2016-----FOR 15.5.2025 IN ANMM

1. MAC.APP. 278/2013-----FOR 19.5.2025 IN ANM, 2. MAC.APP. 328/2013-----FOR 20.5.2025

3. MAC.APP. 415/2013-----FOR 16.5.2025 IN ANM, 4. MAC.APP. 479/2013-----FOR 22.5.2025 IN ANM,

5. MAC.APP. 499/2013,-----FOR 10.7.2025 IN ANM, 6. MAC.APP. 501/2013-----FOR 10.7.2025 IN ANM,

7. MAC.APP. 561/2013-----FOR 15.7.2025 IN ANM, 8. MAC.APP. 569/2013-----FOR 16.7.2025 IN ANM,

9. MAC.APP. 579/2013-----FOR 16.7.2025 IN ANM, 10. MAC.APP. 586/2013-----FOR 17.7.2025 IN ANM,

1. MAC.APP. 614/2013-----FOR 17.4.2025, 2. MAC.APP. 625/2013-----FOR 22.4.2025

3. MAC.APP. 629/2013, 4. MAC.APP. 725/2013, 5. MAC.APP. 194/2014-----FOR 22.5.2025

6. MAC.APP. 655/2013-----FOR 19.5.2025, 7. MAC.APP. 999/2013-----FOR 23.5.2025

8. MAC.APP. 1154/2013, 9. MAC.APP. 928/2014-----FOR 17.3.2025, 10. MAC.APP. 1183/2013-----FOR 26.5.2025

1. MAC.APP. 661/2013---FOR 5.5.2025, 2. MAC.APP. 671/2013---FOR 19.5.2025, 3. MAC.APP. 681/2013---FOR 6.5.2025

4. MAC.APP. 682/2013---FOR 7.7.2025, 5. MAC.APP. 685/2013---FOR 14.7.2025, 6. MAC.APP. 503/2016---FOR 14.7.2025

8. MAC.APP. 703/2013---FOR 15.7.2025, 7. MAC.APP. 701/2013---FOR 19.5.2025, 9. MAC.APP. 708/2013---FOR

20.5.2025, 10. MAC.APP. 710/2013---FOR 26.5.2025

3. MAC.APP. 709/2013, 4. MAC.APP. 711/2013, 5. MAC.APP. 723/2013, 6. MAC.APP. 724/2013, 7. MAC.APP. 430/2015

8. MAC.APP. 730/2013, 9. MAC.APP. 735/2013, 10. MAC.APP. 738/2013, 11. MAC.APP. 4/2014

1. MAC.APP. 839/2013----FOR 11.08.2025 IN ANMM

2. MAC.APP. 843/2013, 3. MAC.APP. 158/2014----FOR 06.08.2025 IN ANMM

4. MAC.APP. 851/2013, 9. MAC.APP. 875/2013----FOR 18.08.2025 IN ANMM

5. MAC.APP. 855/2013----FOR 25.07.2025 IN ANMM

6. MAC.APP. 860/2013----FOR 26.08.2025 IN ANMM

7. MAC.APP. 864/2013----FOR 27.08.2025 IN ANMM

8. MAC.APP. 867/2013----FOR 30.07.2025 IN ANMM

10. MAC.APP. 879/2013----FOR 19.08.2025 IN ANMM

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REGULAR MATTERS

1. MAC.APP. 881/2013	THE NEW INDIA ASSURANCE CO. LTD. Vs. NIRMLA & ORS	P K SETH,LRT & ASSOCIATES,PRABHAT KIRAN,N N JAULI,C & C PARTNERS
2. MAC.APP. 882/2013	THE ORIENTAL INSURANCE COMPANY LIMITED Vs. SMT SUNITA & ANR	R C MAHAJAN,TARKESHWAR NATH
3. MAC.APP. 885/2013	ORIENTAL INSURANCE CO. LTD. Vs. SANDEVI & ORS	PRADEEP GAUR & ASSOCIATES,PRATAP SINGH
4. MAC.APP. 888/2013	NATIONAL INSURANCE CO. LTD. Vs. SHEHNAJ BEGUM & ORS	PANKAJ SETH,MANPREET KAUR
5. MAC.APP. 891/2013	ORIENTAL INSURANCE CO LTD Vs. SHANTI & ORS	PANKAJ SETH,PANKAJ KUMAR
6. MAC.APP. 899/2013	BHUPINDER KAUR & ORS Vs. CHOLAMANDALAM GEN. INS. CO. LTD & ORS	ANSHUMAN BAL,SUMAN BAGGA & ASSOCIATES
7. MAC.APP. 905/2013	THE ORIENTAL INSURANCE CO LTD Vs. SH NARESH KUMAR & ORS	J P N SHAHI & ASSOCIATES,ANUJ KR RANJAN
8. MAC.APP. 909/2013----- WITH MAC.APP. 926/2013	NATIONAL INSURANCE CO. LTD Vs. USHA SISODIA & ORS	PANKAJ SETH
9. MAC.APP. 912/2013 	NATIONAL INSURANCE CO LTD Vs. SINGH MAURYA & ORS	PANKAJ SETH
10 MAC.APP. 926/2013-----	NATIONAL INSURANCE CO.LTD Vs. MANGAL SINGH & ORS	PANKAJ SETH
11. MAC.APP. 911/2013	NATIONAL INSURANCE CO. LTD Vs. RAJESH & ORS	KISHORE RAWAT,M K SINHA & ASSOCIATES

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HON'BLE MR. JUSTICE SAURABH BANERJEE

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REGULAR MATTER

prakash.aggarwal@dhc.nic.in

REGULAR MATTERS

1. W.P. (C) 4194/2001	THE MANAGEMENT OF STC OF INDIA Vs. P.O. & ANR.	SIKRI & CO., RAJEEV AGGARWAL, RAJIV AGARWAL, M/S SIKRI AND CO., TARKESHWAR NATH, RAJIV AGARWAL
2. W.P. (C) 3551/2002 CM APPL. 26257/2023	THE CENTAUR HOTEL Vs. GEETA BALA KOHLI & ANR.	M.V.KINI & CO., V.B.JOSHI, NEETICA SHARMA, S.K.SINGLA, N.A. SEBASTIAN, SEBASTIAN & CO, MV KINI LAW FIRM
3. W.P. (C) 1883/2003	MCD Vs. MANI & ANR.	PRGNAYA ROUTRY, SANJAY GHOSE
4. W.P. (C) 2827/2003	TIRATH RAM SHAH HOSPITAL, DELHI Vs. P.O., SHEELA MASSEY	D.N.VOHRA, SANJAY GHOSH, PRAGNYA, SANA SIDDIQUI
5. W.P. (C) 4232/2003 WITH W.P. (C) 1382/2007	DHARAM SINGH Vs. SURENDER PRATAP SINGH & ORS.	S.K.BHADURI, AYUSH YADAV
6. W.P. (C) 4703/2003 CM APPL. 8223/2003	D.T.C. Vs. PREM SINGH & ORS.	SAROJ BIDAWAT, D.N.VOHRA, MR.ANIL MITTAL, MANISHA TYAGI, VINAY SABHARWAL
7. W.P. (C) 5618/2003	SHAMBHOO PRASAD Vs. D.T.C. & ANR.	D.K.SHARMA, ATAUL HAQUE
8. W.P. (C) 6082/2003 WITH W.P. (C) 12798./2004	SHYAMO DEVI Vs. N.D.M.C. & ANR.	RAJVI AGARWAL & CO., SANDEEP AGGARWAL, P.C.SEN, KAVITA R, SANJAY GHOSE, PRAGNYA, RAJIV AGARWAL
9. W.P. (C) 8395/2003	M.C.D. Vs. MAHA SINGH	SAROJ BIDHAWAT, RAJIV AGGARWAL, MR.SANJAY GHOSE
10. W.P. (C) 9466/2003	S.K.KATARIA Vs. M/S RATHI ALLOYS & STEEL LTD.	ASHOK AGARWAL & CO., SHOBHA, ANUJ AGGARWAL, GAURAV SHARMA

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HON'BLE MR. JUSTICE AMIT SHARMA

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REGULAR MATTER

CRL.M.C. 2152/2004 filed by RAKESH @ S.L.KANAUJIA & ORS. (Disposed on : 2006-03-01) and P.S.-FIR No. : (DABRI-159/2003)

CRL.M.C. 70/2011 filed by RAKESH KANOJIA (Disposed on : 2011-03-29) and P.S.-FIR No. : (DABRI-159/2003)

CRL.A. filed by ARCHANA (D. of Filing : 2010-12-02 00:00:00) Diary No. : 178754/2010 and P.S.-FIR No. : (DABRI-159/2003)

CRL.A. 1382/2010 filed by ARCHANA (D. of Hearing : 2011-03-07) and P.S.-FIR No. : (DABRI-159/2003)

CRL.REV.P. 782/2010 filed by RAKESH KANOJIA (Disposed on : 2012-02-07) and P.S.-FIR No. : (DABRI-159/2003)

BAIL APPLN. 30/2011 filed by RAKESH KANOJIA (Disposed on : 2011-01-31) and P.S.-FIR No. : (DABRI-159/2003)

P.S.-FIR No. : (DABRI-159/2003)

5. CRL.A. 40/2011 DINESH KUMAR S B DANDAPANI (DHCLSC)
Vs. STATE

Other Case filed against P.S.-FIR No. : (ANAND PARBAT-130/2008)

CRL.A. filed by DINESH KUMAR (D. of Filing : 2010-11-24 00:00:00) Diary No. : 174643/2010 and P.S.-FIR No. : (ANAND PARBAT-130/2008)

CRL.A. filed by DINESH KUMAR (D. of Filing : 2011-02-05 00:00:00) Diary No. : 19284/2011 and P.S.-FIR No. : (ANAND PARBAT-130/2008)

P.S.-FIR No. : (ANAND PARBAT-130/2008)

6. CRL.A. 44/2011 ANJU JAIN AND ORS SUNIL K. MITTAL
Vs. THE STATE

Other Case filed against P.S.-FIR No. : (SULTAN PURI-1226/1996)

CRL.REV.P. 362/2011 filed by RATAN LAL JAIN (Disposed on : 2012-05-05) and P.S.-FIR No. : (SULTAN PURI-1226/1996)

P.S.-FIR No. : (SULTAN PURI-1226/1996)

7. CRL.A. 71/2011 LAL BAHADUR JITIN SAHNI, JATIN SAHNI,
CRL.M.A. 20223/2014 Vs. BIJENDER alias NAWAL SINGH AND SAURAB JHAMB, SHAURABH JHAMB,
CRL.M.A. 28131/2018 ORS. PRATEEK MEHTA, C S RATHOUR
WITH CRL.A. 41/2013

Other Case filed against P.S.-FIR No. : (I.P.ESTATE-150/2002)

CRL.A. 596/2011 filed by STATE (Disposed on : 2013-01-10) and P.S.-FIR No. : (I.P.ESTATE-150/2002)

P.S.-FIR No. : (I.P.ESTATE-150/2002)

8 . CRL.A. 99/2011 RESHAM KAPIL YADAV, NANDITA RAO
Vs. DEVENDER K.YADAV AND ORS.

Other Case filed against P.S.-FIR No. : (JAFFARPUR KALAN-39/2008)

BAIL APPLN. 1113/2008 filed by DEVENDER KUMAR & ANR. (Disposed on : 2008-07-29) and P.S.-FIR No.

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REGULAR MATTER

: (JAFFARPUR KALAN-39/2008)

P.S.-FIR No. : (JAFFARPUR KALAN-39/2008)

9 . CRL.A. 154/2011	STATE Vs. CHARAN DAS	M P SINGH, RAJNI GUPTA, NAVIN SHARMA, (DHCLSC)
10. CRL.A. 155/2011	DIRECTORATE OF REVENUE INTELLIGENCE Vs. RAJINDER ANAND alias ANAND alia ANAND RAJ	NAVEEN MALHOTRA, SATISH AGGARWALA

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HON'BLE MR. JUSTICE GIRISH KATHPALIA

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REGULAR MATTERS

1. W.P. (C) 882/2011 WITH W.P. (C) 5070/2010	MAHARAJA AGRASEN HOSPITAL CHARITABLE TRUST Vs. GS AGGARWAL, ASST LABOUR COMMISSIONER AND ANR	MOHIT GUPTA, CHIRAYU JAIN
2. W.P. (C) 2873/2011	KEANE INDIA LTD Vs. REGIONAL PROVIDENT FUND COMMISSIONER AND ANR	NAVIN KUMAR, GPGNA & CO., KESHAV MOHAN, BRAJA BANDHU PRADHAN
3. W.P. (C) 5181/2011	DELHI TRANSPORT CORPORATION Vs. DOJ PAL	HANU BHASKAR, ADESH KUMAR GILL, RIKKY GUPTA
4. W.P. (C) 6754/2011 WITH W.P. (C) 8078/2010	PARMANAND Vs. DELHI JAL BOARD	ANUJ AGARWAL, SANGEETA BHARTI
5. W.P. (C) 8876/2011	DELHI JAL BOARD Vs. SAROJ	SANGEETA, RAJIV AGARWAL
6. W.P. (C) 151/2012	BHARAT SEWAK SAMAJ Vs. UOI AND ORS	MANOJ V. GEORGE, SHAMA SHARMA, SIDDHARTH, VARUN AGARWAL, ANUJ KUMAR SHARMA

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7. W.P. (C) 984/2012	M.C.D. Vs. SUBHASH CHAND	D.P.BHAARDWAJ, PRAVIN SHARMA, MINI PUSHKARNA
8. W.P. (C) 1075/2012	AMAR NATH SINGH Vs. CONTROL & SWITCHGEAR CO LTD	N.D.PANCHOLI, SIDDHARTH DIAS
9. W.P. (C) 1081/2012	SATYA PRAKASH Vs. CONTROL & SWITCHGEAR CO LTD	N.D.PANCHOLI, SIDDHARTH DIAS
10. W.P. (C) 1314/2012	KANWAR LAL Vs. DELHI TRANSPORT CORPORATION	RISHIKESH & RAJIV DEWAN, RAJIV DEWAN

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HON'BLE MR. JUSTICE MANOJ JAIN

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MEETING NUMBER: 2512733044

REGULAR MATTERS

1. W.P. (C) 3990/2010 IST 5 CASES (SUB TO OVERNIGHT PH)	YUDHVIR SINGH Vs. DDA AND ORS	INDER BIR SINGH
2. W.P. (C) 7252/2013 IST 5 CASES	CHELA DEVI & ORS Vs. DELHI DEVELOPMENT AUTHORITY & ORS	SONDHI NARULA DALAL, RAKESH MITTAL, N.S. DALAL
3. W.P. (C) 2367/2014 CM APPL. 4991/2014 CM APPL. 14212/2016 IST 5 CASES	DELHI MEDICAL ASSOCIATION Vs. UNION OF INDIA & ORS	M.K. VASISHT, AJAY ARORA, PAWAN MATHUR, DEVANG GAUTAM
4. W.P. (C) 9379/2014 CM APPL. 21199/2014 CM APPL. 6448/2015 CM APPL. 7286/2016 IST 5 CASES (SUB TO OVERNIGHT PH)	VIRENDRA KAWLRA Vs. DELHI DEVELOPMENT AUTHORITY & ORS.	K.S. MAHADEVAN, RANDHIR KUMAR, SATYAKAM, UMESH SURI

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5. W.P.(C) 7823/2015 CM APPL. 15535/2015 IST 5 CASES (SUB TO OVERNIGHT PH)	RAGHUBIR KAUR Vs. DELHI DEVELOPMENT AUTHORITY	R.K. SAINI
6. W.P.(C) 5433/2016 CM APPL. 22608/2016 IST 5 CASES SUB TO OVERNIGHT PH	B S BHALLA Vs. DELHI DEVELOPMENT AUTHORITY	R K SAINI AND MINAL SEHGAL
7. CONT.CAS(C) 1131/2005 IST 10 CASES	USHA KHURANA Vs. NAVEEN CITY COOPERATIVE G/H SO	A.S.BARARA,MANOJ KR.JHA, MANISH GANDHI,DILIP SINGH,KAJAL CHANDRA/SWATI SINHA/PRERNA CHOPRA, RAJAN SHARMA
8. W.P.(C) 9463/2017 CM APPL. 38507/2017 IST 10 CASES	DEVENDER SINGH & ORS Vs. UNION OF INDIA & ORS	RAJESH RAINA,SUKHBEER KOUR,ROSHAN LAL GOEL
9. W.P.(C) 1586/2001	VIJAY GUPTA VS. D.D.A	ANURAG KUMAR AGGARWAL

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HON'BLE MR. JUSTICE DHARMESH SHARMA

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MEETING NUMBER: 25127330441

REGULAR MATTERS

1. FAO 64/2003	SIEL LTD. Vs. EMPLOYEES STATE INSURANCE CORP.	S.K.JAIN,MP RAJU,R.R.SAHAY,NAVNEET MISHRA,DM SHARMA,NK KANTAWALA,INDER JIT SINGH,ANURADHA DUTT
2. FAO 280/2006 CM APPL. 47012/2017	SUNIL KUMAR KHATTAR Vs. BHARAT BHUSHAN SRIVASTAVA & OR	C.J.GUPTA,MR O.P.VERMA
3. FAO 51/2007----- WITH FAO 144/2007	ADHEER KUMAR SHARMA Vs. B.L.B.LTD. & ANR.	RANA RANJIT SINGH

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4. FAO 144/2007-----	GOVIND PRASAD RAI Vs. B.L.B. LTD & ANR	RANA RANJIT SINGH, NAVEEN BHARDWAJ, RAJAT JOSEPH
5. FAO 248/2007 CM APPL. 8886/2007	FRANKFINNA AVIATION SERVICES P.LTD. Vs. EDITOR PUNJAB KESARI & ORS.	AJIT NAIR, ARUN KATHPALIA, MEENAKSHI MIDHA
6. FAO 95/2008	ANURADHA Vs. THE STATE NCT OF DELHI & ORS	S.NANDAKUMAR, AMIT DUBEY, HARI PARKASH, ARVIND KUMAR GUPTA
7. FAO 107/2008	BADAMI & ORS Vs. UOI	N.K.GUPTA, KUMAR RAJESH SINGH, RAJESHWAR SINGH, ANJU BHUSHAN GUPTA
8. FAO 157/2008	SURAJ MAL Vs. GOVT. OF N.C.T. OF DELHI	MR.MANISH GARG
9. FAO 171/2008	NANTIONAL INSUANCE CO.LTD. Vs. BHAWANA GUPTA & ORS.	MR.PRADEEP GAUR, AMIT KR. PANDEY, OP MANNIE, ANSHUMAN BAL
10. FAO 195/2008	EAST INDIA PAPER PRODUCTS NOW KNOWN AS CHOWDHURY PACKERS P.LTD. Vs. UOI	MR.H.S.SHARMA, PRAVEEN GAUTAM, RAJEEV SAXENA

COURT NO.24

HON'BLE MR. JUSTICE RAVINDER DUDEJA

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2513 856 5993

07.03.2025

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REGULAR MATTER

REGULAR MATTERS

- | | | |
|--|---|--|
| 1. CM(M) 391/2012
CM APPL. 6047/2012 | ROSHAN LAL (DECEASED) THR LRS
Vs. HARI SINGH (DECEASED) THR
LRS AND ANR | PREETI GUPTA |
| 2. CM(M) 532/2012
CM APPL. 8085/2012 | BAL KISHAN MISHRA DECD THR
LRS
Vs. MEWA LAL YADAV & ANR | PS YADAV, IZHAR AHMED |
| 3. CM(M) 206/2013 | BASIRUDDIN DECEASED THR LRS
Vs. MOHD. YUNUS | MANU NAYAR & CO., S K SHARMA &
CO, S K SHARMA |
| 4. CM(M) 170/2015 | KASHMIRI LAL
Vs. DAYA NAND DAGAR | DIRECTED BY HONBLE COURT |
| 5. CM(M) 773/2015
CM APPL. 16244/2015
CM APPL. 16245/2015
WITH RSA 303/2015 | KALIMUDDIN (NOW DECEASED) THR
HIS LRS
Vs. MOHD MUJEEB (NOW
DECEASED) THR HIS LEGAL HEIRS | RAMA SHANKER & ASSOCIATES |
| 6. CM(M) 1157/2015 | NIZAMUDDIN
Vs. SUSHILA GAUTAM | MOHD YUSUF & PARITOSH, H S
GAUTAM |
| 7. CM(M) 7/2017 | NAFEESA BEGUM & ORS
Vs. MOHD IBRAHIM & ORS | SUBHASH KUMAR SHARMA |
| 8. CM(M) 101/2019-----
CM APPL. 3115/2019
WITH CM(M) 890/2019 | MANMEET SINGH PRUTHI & ANR
Vs. RAJIV TANDON | GURMEET S NARULA |
| 9. CM(M) 890/2019-----
WITH CM(M) 101/2019 | RAJIV TANDON
Vs. MANMEET SINGH PRUTHI &
ANR | KAPIL KHER |

HIGH COURT OF DELHI

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06.03.2025

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